

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONAL BENCH AT PUNE

ORIGINAL APPLICATION NO. 17 OF 2020

IN THE MATTER OF:

KRISHNA MARATHE AND ORS.

...APPLICANTS

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

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THROUGH

Rahul Choudhary

RITWICK DUTTA

RAHUL CHOUDHARY

**MAITREYA GHORPADE
ADVOCATES**

Counsels for Applicants

N-71, Lower Ground Floor, Greater Kailash-I,

New Delhi- 110048

litigation.life@gmail.com

+91 9310247881

PLACE:- DELHI/PUNE

DATE:- 23.08.2021

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**AFFIDAVIT-IN-REPLY ON BEHALF OF APPLICANT NO.1 IN RESPONSE TO
INSPECTION REPORT OF COMMITTEE CONSTITUTED VIDE ORDER DATED
10.07.2020**

1. The instant Application has been filed under Section 14 and 15 of the National Green Tribunal Act, 2010 raising substantial issues relating to violation of conditions of Environmental Clearance ('EC') granted by Respondent No. 1 MoEFCC to Respondent No. 6 M/s Gogte Minerals for mining of Iron Ore in mining lease area in respect of 94.7060 Hectares in the Village of Redi, District Sindhudurg, state of Maharashtra.
2. That the Applicant has *inter alia* raised issues of non-compliance of specific conditions pertaining to prohibition on simultaneous operation of multiple mining pits, plantation of native trees as a means of protecting against soil erosion, proper management and stacking of top soil and mining reject at earmarked sites. The Applicant has previously also submitted that the mining activities undertaken by M/s Gogte Minerals are causing pollution to the groundwater reserves of Redi Village and the Arabian Sea.
3. That vide order dated 10.07.2020, this Hon'ble Tribunal constituted a committee which has carried out a site visit on 20th and 21st October 2020, and accordingly submitted its report. That at the outset, it is submitted that

the committee has failed to consider all the contentions as raised by the Applicant in the present Application.

4. Furthermore, with regards to several contentions the Committee has merely relied on the documents and information supplied by Respondent No. 6, such as with regards to topsoil management, simultaneous operation of pits, Action Plan for abatement and compensation for damage to agricultural land/common property land in nearby villages due to mining activity, and dump sites belonging to Forest Department.
5. The Committee has therefore failed to provide an independent assessment and appraisal of the situation and has relied on the documents submitted by Respondent No. 6, without authenticating the veracity of the statements and submissions of the Respondent No. 6. That the Committee has accepted the statements and submissions of the Respondent No. 6 at face value, and has failed to assess the contentions raised by the Applicants, as elaborated in the succeeding paragraphs.
6. The following are contention-wise responses to the observations of the Committee:

TOP SOIL MANAGEMENT

EC Specific Condition	Committee's Observation
"(i) Topsoil shall be stacked properly with adequate protection measures at earmarked sites and used for reclamation and rehabilitation of the mined-out areas".	<i>The committee noted that <u>the Indian Bureau of Mines (IBM) approved the mining plan vide letter dated 27.07.2007, wherein it is mentioned that there won't be any generation of Topsoil during the Mining Activities...</u> Further, <u>the EIA-EMP report submitted by the Respondent no.6 company for grant of EC also clearly mentioned that there is no topsoil generation/stacking during the Mining Activities...</u> During the site inspection, it was observed that <u>the lease area was found rich in hard laterite cover and hence no occurrence of Top Soil. And therefore, there are no topsoil stacks observed.</u></i>

7. It is submitted that the Specific Condition (i) clearly mandates that Topsoil shall be stacked at earmarked sites and used for reclamation and rehabilitation of mined out areas, which has not been done by Respondent

No. 6, as is clearly evident per Violation Letter sent by Dy. Controller of Mines dated 15.01.2019 annexed at **ANNEXURE A-3, Pg. 55.**

8. However, Committee has instead relied on two documents viz., the IBM Approved Mining Plan letter dated 27.07.2007 and the EIA-EMP Report submitted by the Respondent No. 6 in order to ascertain whether there has been compliance of Specific Condition (i) of the EC. It is submitted that neither of such documents in any way provides information with regards to present day compliance of the said Specific Condition (i).
9. The Applicant had previously submitted that vide letter dated 15.01.2019, the Dy. Controller of Mines had clearly stated that Respondent No.6 was continuing dumping in violation of approved plans. However, the Committee has failed to take cognizance of this fact. With respect to Violation letter dated 15.01.2019, the Committee has observed the following:

"b. Committee noted the letter dated 15.1.2019 of the Dy. Controller of Mines addressed to M/s Gogte Minerals. Committee noted that the said letter mentions a change in dumping location and does not mention the dumping outside the lease area. Committee during the site inspection observed that dumping of the mine waste is within the permissible mining lease area of 94.706 Ha. The mining lease area is demarcated with boundary pillars (with latitude and longitude)."

10. The Committee has failed to observe that the Specific Condition (i) clearly states that Top soil is to be stacked only at the earmarked sites and should be used for reclamation/rehabilitation of mined out areas, which has not been done. It is submitted that simply dumping of top soil and mining waste within mining lease is not sufficient for compliance of Specific Condition (i), which specifically mandates that Topsoil shall be used for reclamation and rehabilitation of mined out areas.
11. Furthermore, the observation that *"the lease area was found rich in hard laterite cover and hence no occurrence of Top Soil"*, is also patently misleading and untrue. It is submitted that there are agricultural activities taking place within the lease area, *inter alia* on Sy. Nos. 34, 35, and 60,

Village Kanyal, Taluka Vengurla, District Sindhudurg. The Committee has failed to observe that such agricultural lands require fertile soil and cannot grow with hard laterite cover. Such is therefore indicative of the fact of that the Committee has failed to carry out a thorough assessment of the ground reality. Copies of 7/12 Extracts of Land Records of Sy. No. 60 Village Kanyal, Taluka Vengurla, District Sindhudurg are collectively annexed herewith as **ANNEXURE A-17.**

SIMULTANEOUS OPERATION OF PITS

EC Specific Condition	Committee's Observation
<p>"(vi) No two pits shall be simultaneously worked. After exhausting the first mine pit and before starting mining operations in the next pit, reclamation and plantation work in the exhausted pit shall be completed so as to ensure that reclamation, forest cover, and vegetation are visible during the first year of mining operations in the next pit. This process shall be followed till the last pit is exhausted. Adequate rehabilitation of mined pit shall be completed before any new ore body is worked"</p>	<p><i>Mining activities are carried out in One pit only, namely pit no.203. The second pit (Mauli Pit over 3.5 ha.) falls in the CRZ area and is located at around 1 km from the ongoing mining operation. The said Mauli pit was closed in 1990 and currently it is a water reservoir and water from this reservoir is used for irrigation by the villagers. The pit was stabilized with dense plantation in and around the periphery of the pit. <u>These pits are mentioned in the Approved Mining Plan.</u> Copy of the relevant page from the Approved Mining Plan is attached as Annexure-5</i></p>

12. Specific Condition (vi) clearly prevents simultaneous operation of more than one pit, and prescribes procedure for reclamation of pit prior to initiation of work in second pit. That Respondent No. 6 has itself admitted to the fact that there is simultaneous operation of multiple pits as was done in Compliance Report of 2018, as has been submitted by the Applicant as **ANNEXURE A-6, Pgs. 65-66.**

13. That Respondent No. 6 has failed to reclaim and rehabilitate any of the mined out pits in the prescribed manner, as is evident from the Committee's observations. Respondent No. 6 has unilaterally decided to use mined out pits as water reservoirs, despite no such provisions being made in the EC

granted. That Pit No. 203 has merged with the existing mined out pit operated by M/s New India Mining Corporation and currently are both used as water reservoirs, thereby further impeding the prospects of rehabilitation, reclamation and plantation of forest cover and vegetation. Copies of Google Earth and photographic images of mined out pits displaying the non-compliance of Specific Condition (vi) are collectively annexed herewith as **ANNEXURE A-18.**

14. It is submitted that Respondent No. 6 is not only collecting water in the mined out pits, but the same is also being used to supply water to the rural drinking water supply scheme which supplies drinking water to all the residents of nearby villages.
15. That the said treated water has also been highly contaminated and containing several chemicals in toxic proportions. The said treated water being supplied to taps in Village Redi has been analysed by the Directorate of Health Services, Govt. of Goa, such having been submitted by Respondent No. 6's subsidiary company Fomento Recourses Pvt. Ltd.
16. The said analysed water sample contains dangerous high quantities of Chlorides and Total Dissolved Solids, and the said water does not conform to the drinking water standards. A copy of the Analysis Report by the Directorate of Health Services, Govt. of Goa bearing no. EPCW/717/2018-19 dated 24.07.2018 is annexed herewith as **ANNEXURE A-19.**
17. The Applicant had previously submitted that M/s Gogte Minerals has attempted to mislead the authorities by passing off multiple pits located at Survey No. 51/1, 51/2, 51/3, 51/4, 51/5, 51/6, 51/7A, 51/7B, 52/1, 26/2, 26/3, 26/7, 58/1 as one mine pit. That the Applicant submitted that Survey No. 51 is located in revenue village Mahartalewadi and Survey No. 26 is located in revenue village Kanyal, and such are being operated simultaneously as is evident per Compliance Report of 2018 annexed to the Application as **Annexure A-6.**

EFFECT ON GROUNDWATER

EC Specific Conditions	Committee's Observation
<p>Specific condition no. vii): "The ground water quality shall be monitored regularly to check the ingress of sea water by having observation wells around the Mining lease area along the sea coast"</p> <p>Specific condition no. viii): "Monitoring of surface and ground water quality within 5.0 km of the lease shall be regularly conducted and records maintained, and data submitted to the regional office of the Ministry regularly. Further monitoring points shall be located between the mine and, drainage in the direction of flow of ground water and records maintained"</p>	<p><i>Committee noted that there is a report Regional Centre of National Institute of Hydrology (NIH) (Ministry of Jal Shakti, RD & GR, Govt. of India) about the hydrogeological studies (for 4 seasons starting from monsoon 2019) in and around the Redi Iron Ore Mine.</i></p> <p><i>The NIH institute submitted the interim report of the above studies. The level and quality of ground water at 26 locations had been studied during monsoon and postmonsoon of 2019. As per the interim report dated 7.2.2020 of NIH:</i></p> <p><i>•The present observation took during the Season Monsoon and Post monsoon 2019 did not show any significant change in water levels.</i></p> <p>...</p> <p><i>•From the preliminary investigation, it is found that there is no direct impact on water levels and groundwater quality due to mining.</i></p> <p>...</p> <p><i>Committee also noted that ground water and surface water are being <u>monitored at 6 and 4 locations respectively through MoEF&CC recognized laboratory by the Respondent No. 6 company.</u> Copy of the latest report is attached as Annexure-7</i></p> <p><i>MPCB also monitors pit water discharge and water samples of adjacent wells. Copy of the tabulated analysis results is attached as Annexure-8</i></p> <p>...</p>

18. It is submitted that the Committee has failed to address the compliance as prescribed by the above two Specific Conditions (vii) and (viii) with regards to Groundwater and surface water monitoring.

19. The said Specific Conditions (vii) and (viii) clearly prescribe the manner in which the groundwater and surface water quality should have been regularly monitored, but as evident from the observations of the Committee, such has not been done in the prescribed manner.

20. That no regular monitoring of groundwater quality by observation wells along the sea coast have been constructed (as per Specific Condition (vii)); furthermore, no data is submitted by the Respondent No. 6 to the Regional Office of MoEFCC (as per Specific Condition (viii)). That however, with

regards to the observations of the Committee, there are several errors apparent on the face of the record.

21. Firstly, the NIH Report annexed at Annexure-6 of the Committee Report has not been substantially appraised or studied by the Committee. It is submitted that the said NIH Report itself observes on pg 23 that "*Chloride is an indicator in detecting the contamination of waster or intrustion of saltwater in to ground water. The chloride concentration varies between 8.93 mg/l and 358.42 mg/l.*"
22. It is submitted that despite such observation, the Report does not identify that the Acceptable Limits for drinking water as per the BIS Norms is 250 mg/l, and that therefore any water sample containing chloride beyond the prescribed acceptable limits is deleterious to human health.
23. Furthermore, the analysis of MPCB as annexed to the Committee Report as Annexure-8 cannot be relied on as the MPCB has not uniformly analysed the water samples. It is evident on perusal of said Annexure-8 that the MPCB has arbitrarily analysed the water samples as there are no proper, uniform, and reliable parameters which have been analysed for all water samples.
24. The MPCB has failed to analyse the amount of Chloride, Sulphates, TDS, Electrical Conductivity, Fluoride, Dissolved Oxygen, Zinc, etc. and other such toxic elements on numerous occasions, and therefore, such sample analysis cannot be relied on entirely.
25. That such improper and incomplete analysis becomes even more dubious since the MPCB themselves have previously replied to the RTI Application filed by the Applicant wherein they directly stated that the MPCB has not collected any water samples from the entire district of Sindhudurg. Copy of the RTI Reply by MPCB dated 12.10.2020 is annexed herewith as **ANNEXURE A-20.**
26. That such improper analysis is all the more relevant in the context of the evidence of groundwater and surface water contamination being presently furthered by the Applicant. It is submitted that the Applicant has obtained

several laboratory reports from the Directorate of Health Services, Government of Goa, wherein samples of Pit Water from Pit No. 203 and 138 as well as Reject Water and Outlet Cartridge filter water from Water Treatment Plant have been analysed from the period of 10.02.2017-23.06.2020.

27. That several such laboratory reports clearly and unequivocally state that the water samples contain excessive Total Dissolved Solids (TDS), Total Hardness, Calcium, Electrical Conductivity, Chlorides and Magnesium which make the water unfit for human consumption and are potentially toxic. Furthermore, such water also contains toxic elements which in excessive quantities can cause severe damage to land and water resources.

28. That such contaminated water is leading to local well water and tap water to be contaminated, as is evident per Directorate of Health Services Report dated 3.6.2019, 10.6.2020 and Public Health Laboratory Sindhudurg Reports dated 5.5.2018 and 19.06.2019. Copies of such laboratory reports from the period of 10.02.2017-23.06.2020 from the Directorate of Health Services, Environment and Pollution Control Wing, Government of Goa, and Public Health Laboratory Sindhudurg are collectively annexed as **ANNEXURE A-**

21.

29. It is pertinent to note that such laboratory analysis has been paid for and undertaken by the Respondent No. 6 themselves, yet the Respondent No. 6 failed to bring these reports to the attention of the Committee.

30. It is submitted that the Water Treatment Plant's reject water and water from cartridge filter outlet is highly toxic and is being released by Respondent No. 6 into the nearby lands and water bodies such as the Shiroda Creek, which leads to the Arabian Sea, thereby causing grave damage to the local marine ecosystem.

31. However, it is not just the Reject and Cartridge filter water that is unfit for human consumption, but even the tap water being provided from the Water Treatment Plant to the village Redi as is evident from the laboratory analysis

of water sample by the Directorate of Health Services, Environment and Pollution Control Wing, Government of Goa dated 24.07.2018. A copy of said laboratory analysis of tap water from village Redi by the Directorate of Health Services, Environment and Pollution Control Wing, Government of Goa dated 24.07.2018 has been annexed herewith as **ANNEXURE A-19.**

32. Furthermore, the Gram Panchayat of Village Redi has written to Respondent No. 6 with regards to complaints about the poor and toxic quality of water being supplied via ILPL Pvt. Ltd., a subsidiary of Respondent No. 6 in charge of the Redi Village water supply scheme.

33. That the Gram Panchayat has written letters dated 3.11.2016, 25.01.2019, and 01.02.2020, repeatedly iterating that the water being supplied is unfit for consumption and that the Respondent No. 6 ought to take remedial measures at the earliest. Copies of the letters written by Gram Panchayat dated 3.11.2016, 25.01.2019, and 01.02.2020 are annexed as **ANNEXURE A-22.**

34. Furthermore, in order to prove the toxicity of the groundwater in Village Kanyal, the Applicant has recovered well water sample from the same Open Well of Shri Mangesh Kamat, situated in Sy. No. 33 of Village Kanyal, and has sent the said water sample to Directorate of Health Services, Government of Goa, on 31.05.2021. That as per results of analysis undertaken by the said Authority dated 22.06.2021, there is excess Total Dissolved Solids, Total Hardness, Chlorides, and Magnesium content in well water of Shri Mangesh Kamat on Sy. No. 33, which is far beyond the permissible limits. The said Result dated 22.06.2021 clearly states that the water sample *"does not confirm to the limits prescribed for drinking water. The water therefore cannot be recommended for human consumption"*. Copy of Water Analysis Result dated 22.06.21 from the Directorate of Health Services, Goa, along with photographs of sealed water samples being extracted from well of Shri Mangesh Kamat on Sy. No. 33 Village Kanyal are annexed herewith as **ANNEXURE A-23.**

35. Furthermore, the Applicant submits that the observations of the Committee pertaining to groundwater contamination have not factored in the analysis of groundwater samples annexed to the Application as **Annexure A-9** and **Annexure A-14**. The Committee has failed to seek any justification from Respondent No. 6 as to the reasons for observed groundwater contamination.

36. That notwithstanding the observations of the Committee, there is undisputable contamination of water resources that is being caused by the Respondent No. 6. That even if it is assumed that the present condition is not one where ground and surface water contamination is occurring, it is beyond doubt that the Respondent No. 6 has caused severe ground and surface water contamination in the past, for which Respondent No. 6 is liable to payment environmental compensation as per the Polluter Pays Principle regime evolved by this Hon'ble Tribunal.

37. Section 20 of the National Green Tribunal Act, 2010, specifically states that *"the Tribunal shall, while passing any order or decision or award, apply the principles of sustainable development, the precautionary principle, and the polluter pays principle"*.

38. Furthermore, with regards to Polluter Pays Principle, this Hon'ble Tribunal has held in *Saloni Ailawadi v. Union of India and Ors.* reported in 2019 SCC OnLine NGT 69:

"23. We may also observe that 'Precautionary Principle' and 'Sustainable Development' principle are part of Article 21 of the Constitution and Section 20 of the National Green Tribunal Act, 2010. 'Polluter Pays' principle does not mean polluter can pollute and pay for it. It would include environmental cost as well as direct cost to people. Environmental cost is not restricted to those which is immediately tangible but full cost for restoration of environmental degradation"

39. The Hon'ble Supreme Court has held that the compensation payable by the polluting industry should be used to restore and improve the environment as in the case of **Sterlite Industries (India) and Ors. v. Union of India**

and Ors. reported in **(2013) 4 SCC 575**, wherein the Hon'ble Supreme

Court held:

"42...The appellants, however, are directed to deposit within three months from today a compensation of Rs.100 crores with the Collector of Thoothukudi District, which will be kept in a fixed deposit in a Nationalized Bank for a minimum of five years, renewable as and when it expires, and the interest therefrom will be spent on suitable measures for improvement of the environment, including water and soil, of the vicinity of the plant of the appellants after consultation with TNPCB and approval of the Secretary, Environment, Government of Tamil Nadu."

SOIL EROSION

<p>"(xii) Measures for prevention and control of soil erosion and management of silt shall be undertaken. Protection of dumps against erosion shall be carried out with geo textile matting or other suitable material and thick plantations of native trees and shrubs shall be carried out at the dump slopes. Dumps shall be protected by retaining walls"</p>	<p><i>Committee during the site inspection observed that passive dumps over an area of 5.10 ha. has been stabilized with geotextile matting. Plantation of 84046 no. saplings have been carried over the passive dumps. Retaining walls have been provided at the toe of the active dumps. Currently, mining operation at pit no. 203 is temporarily stopped due to rains for which garland drains have been provided. Respondent no.6 has informed that the retaining wall and garland drain was constructed and the same was reported to the Indian Bureau of Mines. The same has been verified by the committee. Copy of the reply sent to IBM dated 13-07-2018 is attached as Annexure 13.</i></p>
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40. It is submitted that the Committee has failed to observe the non-compliance of Respondent No. 6 with regards to "thick plantation of native trees and shrubs" on the dump slopes. That the Applicant submits that no such thick plantation of native trees and shrubs has been done by the Respondent No. 6, and further, no such thick plantation of native trees and shrubs has been observed by the Committee either.

41. That such observations are not based on the ground reality, as is evident from perusal of photographs annexed to the Application as **Annexure A-10** and **Annexure A-12**, which clearly indicate that no native trees or shrubs have been planted on dump slopes.

42. Furthermore, as has been observed by the Committee, 84046 saplings have been planted. However, such fact if taken to be true, necessarily means that the Respondent No. 6 had failed to comply with the above Specific Condition (xii), as after 7 years of grant of EC, the Respondent No. 6 has only now been able to carry out plantation on the dump slopes. Thus, such is an observed non-compliance by the Committee of Respondent No. 6.

ACTION PLAN FOR ABATEMENT AND COMPENSATION FOR DAMAGE

EC Specific Condition	Committee's Observation
<p>"(xiv) Land-use pattern of the nearby villages shall be studied, including identification of common property resources available for conversion into productive land. Action plan for abatement and compensation for damage to agricultural land/common property land (if any) in the nearby villages, due to mining activity shall be submitted to the Regional office of the Ministry within six months before start of mining. Annual status of implementation of the plan and expenditure thereon shall be reported to the Regional Office of the Ministry."</p>	<p><i>Committee noted that the PP submitted the Action Plan for abatement and compensation for damage to agriculture land/common property land due to mining activity to the Ministry prepared vide letter dated 15.06.2011. A copy is attached as Annexure-14.</i></p>

43. It is submitted that the Committee has failed to consider that Specific Condition (xiv) mandated reporting to MoEFCC of Annual status of implementation of Action Plan for Abatement and compensation for damage to agricultural land/common property land due to mining activity.

44. The committee has merely noted that M/s Gogte Minerals have submitted Action Plan dated 15.06.2011, but has failed to comment on the fulfillment of requirement of submission of Annual Status of implementation of Action Plan by M/s Gogte Minerals.

45. It is submitted that numerous local villagers and farmers have faced serious damage to their agricultural and related lands owing to the various discharges and effluents resulting from mining activities undertaken by the Respondent No. 6. Such local residents have previously written to the

Respondent No. 6 informing of such damage to agricultural lands caused by mining activities. Photographs displaying permanent damage caused to agricultural lands of farmers due to mining activity of Respondent No. 6 are annexed herewith as **ANNEXURE A-24.**

46. It is submitted that the Committee has failed to observe the obvious non-compliance of Specific Condition (xiv), which clearly states that the Respondent No. 6 was responsible for submitting Annual Status of implementation of Action Plan for abatement and compensation for damage to agricultural land/common property land (if any) in the nearby villages to the Nagpur Office of the MoEFCC.

47. However, neither has the Respondent No. 6 submitted any such annual status for the past several years, neither have they compensated any local villagers and farmers for losses sustained to agricultural land due to mining activities of Respondent No. 6. That the Gram Panchayat of Redi Village has previously on numerous occasion written to Respondent No. 6 clearly describing the damage caused to agricultural lands due to mining waste and other effluent discharged due to mining activities. Copies of such letter dated 3.06.2020 written by the Gram Panchayat, Redi Village to Respondent No. 6 is annexed herewith as **ANNEXURE A-25.**

48. It is submitted that due to the recklessly conducted mining operations, there have been several instances of agricultural land being damaged, water logged, and permanently ruined solely due to the actions of Respondent No. 6.

49. Furthermore, there have been several letter written by local farmers to Respondent No. 6 with photographs attached which clearly display the damage to agricultural lands. Respondent No. 6 however has not provided any compensation to the local villagers, and have also not complied with Specific Condition (xiv) with regards to preparation and submission of Annual status of Action Plan. Photographs displaying the damage caused by mining

activities to agricultural lands have been collectively annexed herewith as

ANNEXURE A-24.

50. Furthermore, owing to large quantities of debris and mud being released by Respondent No. 6 on 18.06.2020 into agricultural lands located on Sy. Nos. 34, 36, 44, 39 and 49 of Village Mouje Mhartale and Sy. Nos. 32, 36, and 49 of Village Mouje Huda, several farmers faced irreparable damage to their lands as such have been rendered permanently infertile.

51. Such damage is the direct result of the illegal pollution being caused by Respondent No. 6. That the Mamlatdar of Taluka Vengurla wrote to the District Mining Officer, Sindhudurg, seeking action against the complaint made by the distressed farmers dated 16.07.2020. A copy of said letter by Mamlatdar of Taluka Vengurla to the District Mining Officer, Sindhudurg, seeking action against the complaint made by the distressed farmers dated 16.07.2020 is annexed herewith as **ANNEXURE A-26.**

52. Furthermore, the Mamlatdar of Taluka Vengurla once again wrote to the District Mining Officer, Sindhudurg, on 25.08.2020 seeking that the said District Mining Officer carry out inspection into the claims of compensation being sought by the farmers who faced damage to their agricultural lands due to debris and waste released by Respondent No.6 dated 18.06.2020. A copy of said letter dated 25.08.2020 is annexed herewith as **ANNEXURE A-27.**

53. It is therefore submitted before this Hon'ble Tribunal that a fresh inspection be carried out by the Committee. In the alternative, it is submitted that specific response on the above mentioned issues, viz., non-compliance of Specific Conditions be sought from the Committee as the Inspection Report submitted by them does not sufficiently address these issues, and the silence of the Committee has the effect of misleading this Hon'ble Tribunal.

Pass any such Order deemed fit by this Hon'ble Tribunal in the facts and circumstances of the case.

[Signature]

APPLICANT NO.1

THROUGH

[Signature]

RITWICK DUTTA

RAHUL CHOUDHARY

MAITREYA GHORPADE

COUNSEL FOR THE APPLICANT

N-71, Lower Ground Floor,

Greater Kailash-I, New Delhi - 110048

Email:litigation.life@gmail.com

Ph: 93124 07881

VERIFICATION

I, Krishna Marathe, r/o H. No. 1204, At Post Redi Kanyal, Taluka Vengurla, Sidhudurg – 416570 do hereby solemnly affirm and state as under:

1. That I am the Applicant No.1 in the above titled Application and I am conversant with the facts and the circumstances of the case and competent to swear this affidavit.
2. That that the contents of the present *Reply* are true to my knowledge and/ or based on information, and/or the contents are based on the legal submission and/or inferences of facts, which I believe to be true.

Date: 13/8/2024

Place: Bicholim-Goa

[Signature]

APPLICANT NO.1

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IN THE MATTER OF:

Krishna Marathe and Ors.

...APPLICANT

VERSUS

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...RESPONDENTS

AFFIDAVIT

I, Krishna Marathe, r/o H. No. 1204, At Post Redi Kanyal, Taluka Vengurla, Sidhudurg – 416570 do hereby solemnly affirm and state as under:

1. That I am the Applicant No.1 in the above titled Application and am conversant with the facts and circumstances described in the present case and as such, I am competent to swear this affidavit.
2. That the contents of the accompanying *Reply* are true and correct and nothing material has been concealed therefrom.

K. Marathe

DEPONENT

VERIFICATION

Verified on this 19 of August 2021 that the contents of the above mentioned affidavit are true and correct and nothing material has been concealed therefrom.

K. Marathe

DEPONENT

BEFORE THE HON BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONAL BENCH AT PUNE
ORIGINAL APPLICATION NO. 23 OF 2020

executed before me by Krishna Purushottam Marathe
identified on the basis of Aadhar card No' 4680 9161 6565



Rupali
Adv. Rupali G. Panasheka
Notary
Nicholim Taluka State of Goa (India)
Notary Reg. No. 296/14
Reg. No.: 4459/A/2021
Dated: 20/11/2021

DEPARTMENT

APPLICATION

... of ...
... and ...
...

...

भुमापन क्रमांक व उपविभाग
०/२अ

मुघारणा पद्धती भोगवटादार वर्ग -१

ताचे स्थानीक नाव	भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र.	खाते क्रमांक
त्र एकक तरायत गायत री रकस तर कुण क्षेत्र ट-खराब (लागवडीस योग्य) र्ग (अ) र्ग (ब) कुण पो ख शाकारणी मुडी किया विशेष शाकारणी	हे.आर.चौ.मी - - - ०.२१.०० - ०.२१.०० - ०.१५.०० - ०.१५.०० ०.०९ -	रविंद्र घनःश्याम मगत	०.२१.००	०.०९	०.१५.०० (८५००)	२४८ कुळाचे नाव इतर अधिकार इतर बी.एम.गोगटे लीज मु.व २० (८५१५)



जुने फेरफार क्र

(६३९),(६६४),(६९९),(९५१),(११९०),(१२७०),(२२५४),(२७३८),(२७५२),(६९६४),(८५००),(९३७४)

सीमा आणि भुमापन चिन्हे



हा ७/१२ अभिलेख (दि.०९/११/२०१९,१२:०८:०० PM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-सिक्क्याची आवश्यकता नाही.

पृष्ठ क्र.

सूचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर ग्रा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती <https://bhulekh.mahabhumi.gov.in> या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध ति. : ३०/११/२०२० : १०:१९:२३ AM. वैधता पडताळणीसाठी <https://digitalsatbara.mahabhumi.gov.in/dslr/> या संकेत स्थळावर जाऊन 3305100001004006 हा क्रमांक वापरावा.

गाव नमुना 387

पिकांची नोंदवही

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवही (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम २९]

गाव :- म्हारतळे

तालुका :- वेगुर्ला

जिल्हा :- सिधुदुर्ग

21

भुमापन क्रमांक व उपविभाग ६०/१

वर्ष	हंगाम	पिकाखालील क्षेत्राचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र			घटक पिके व प्रत्येकाखालील क्षेत्र			निर्मळ पिकाखालील क्षेत्र			स्वरूप	क्षेत्र		
		मिश्रणाचा संकेत क्र.	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित				
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)	(१२)	(१३)	(१४)	(१५)
			हे.आर.ची.मी	हे.आर.ची.मी		हे.आर.ची.मी	हे.आर.ची.मी		हे.आर.ची.मी	हे.आर.ची.मी		हे.आर.ची.मी		
१०१७-	खरीप							काजू		०.२४००				
१८														
१०१८-	खरीप							काजू		०.२४००				
१९														
१९-२०	खरीप							काजू		०.२४००				

ई महा भूमि



हा ७/१२ अभिलेख (दि.२५/११/२०१९ १०:५५:२७ AM रोजी) डिजिटल स्वाक्षरीत केला असल्यामुळे त्यावर कोणत्याही सही-सिक्क्याची आवश्यकता नाही.

पृष्ठ क्र. २/२

सुचना : सदर ७/१२ डिजिटल स्वाक्षरीत झाल्यानंतर गा.न.नं. १२ मध्ये पिकांची माहिती अद्यावत झाली असल्याने सद्यस्थिती <https://bhulekh.mahabhumi.gov.in> या संकेत स्थळावर पहावी.

७/१२ डाउनलोड व वैध दि. : ३०/११/२०२० : १०:५९:५७ AM. वैधता पडताळणीसाठी <https://digitalsatbars.mahabhumi.gov.in/dsl/> या संकेत स्थळावर जाऊन 3305100001046990 हा क्रमांक वापरावा.



PLI M/S. Gogte Minerals (BLOCK-I) At-Redi^o

27.04.2020

23



sition of dewatering pump & proximity to arabian sea & cre

Redi Mining -Dewatering Pits

Total Dewatering pump installed - 7 Nos. Capacity of 200 HP each in 189 ha. area.
Total Dewatering is 23,700 Cubic Meter /day OR 23,700,000 liters per day.
Negative impact: Saltwater intrusion lead to groundwater quality degradation including drinking water sources.

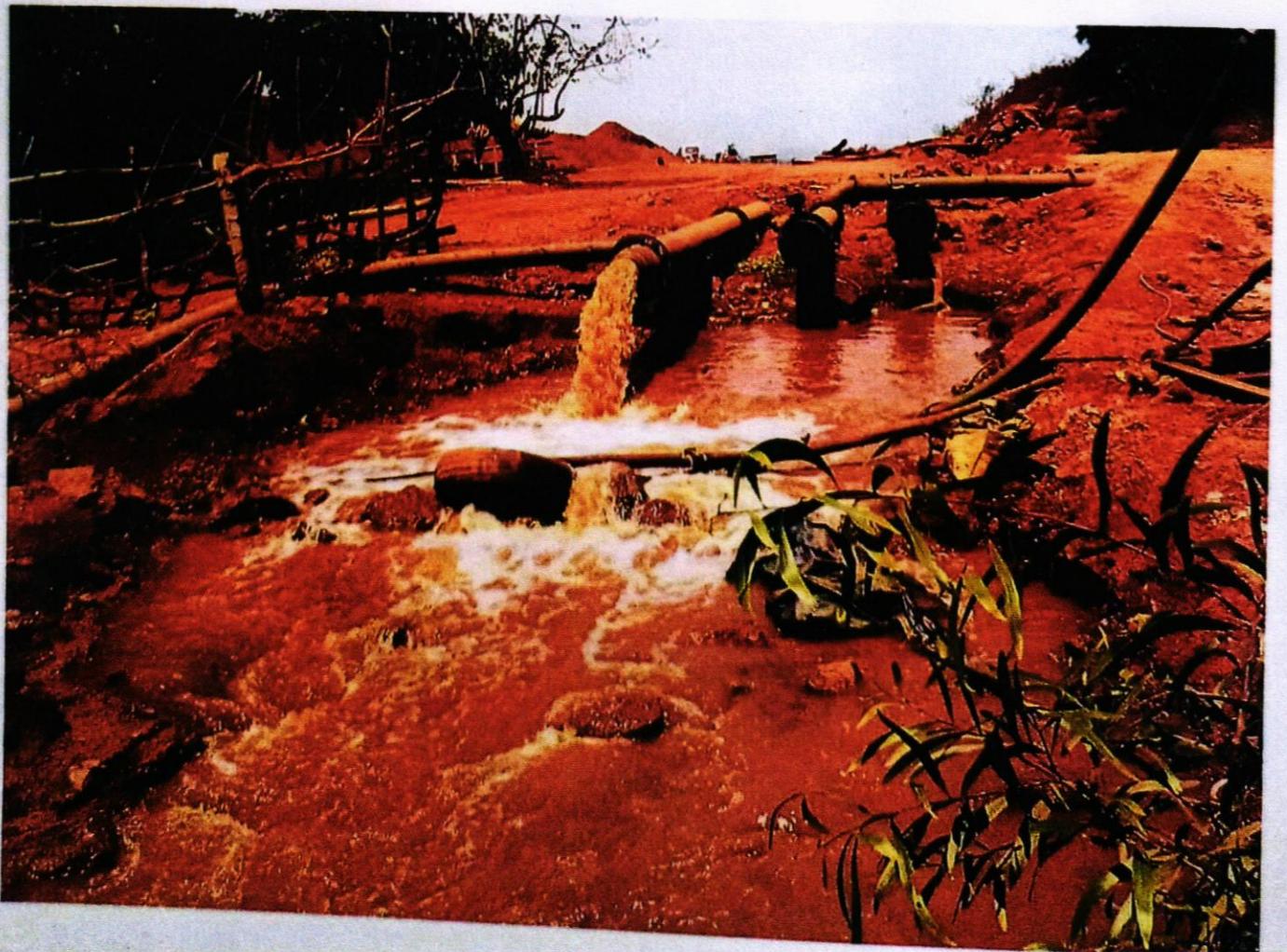
Gogte Minerals (Block-II)
Working Mining pit DWP installed - 3 Nos

Legend
Redi











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GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
 PANAJI-GOA

Reg. No: EPCW/717/2018-19

Date: 24/7/2018

SAMPLE ANALYSED - Water

Referred by: ... Fomento Recourses PVT.LTD 325 2nd floor,Casa Del Sol Miramar -Goa
 Ref No .Nil Dated 13/07/2018

Received / Collected on:13/07/2018 analytical Work Completed 13/07/2018

Sampling Point/Source -----Treated water sample from Village tap at Redi

To determine:As below

ANALYSIS

Sr.No.	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour	Colourless	Colourless
3	Odour	Inoffensive	Inoffensive
4	PH	8.0	6.5 to 8.5
5	Turbidity NTU	3.0	5.0
6	Total Dissolved Solids	604.0*	500.0
7	Total Hardness as CaCO3	160.0	300.0
8	Calcium as Ca++	38.0	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange)	35.0	200.0
10	Chlorides as Cl-	281.6*	250.0
11	Sulphate as SO4--	2.6	200.0
12	Nitrite as NO2	Nil	45.0
13	Nitrite as NO2	Nil	Nil
14	Oxidability -4 hrs	0.8	2.0
15	Iron as Fe++	0.05	0.3
16	Manganese as Mn++	Nil	01
17	Mangesium as Mg++	15.8	30.0
		*Above permissible limits	

REMARKS: The sample of water analysed does not confirm to the standards
 Prescribed for drinking water. The water therefore cannot be used
 for human consumption as such.

Handwritten signature
Dr. Utakarsh Betodkar

Seen

sd -
 (Dr. Utkarsh Betodkar)

Analyst:

sd -
 (Mrs. V.S. Kunkoliencar)
 Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 DIRECTORATE OF HEALTH SERVICES
 CAMPAL PANAJI - GOA

Handwritten marks
 T.C.
 (D)



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MAHARASHTRA POLLUTION CONTROL BOARD

SUB-DIVISIONAL OFFICE, RATNAGIRI

TELEPHONE NO. (02352)220813

logo

Central Administrative Building

-2, second floor

Office of the collectorate, Ratnagiri

District Ratnagiri pincode: 415612

2a

A-20

FAX NO.(02352)220813

E-mail sroratnagiri@mpcb.gov.in

Date: 12/10/2020

O. No. : MPC/SDOR/2009/7FTSO/04

To,
Shri. Krishna Purushottam Marathe,
R/o Post Redi-Kanyal, Tal. Vengurla
District Sindhudurg

Sub:-Application under Right to Information Act, 2005.
Ref: - your Application dated 17/09/2020 under Right to
Information Act, 2005 by this Office.

Sir,

Above referred your letter Application under Right to Information Act, 2005 is received in this office as per said application for information sought by you, with respect to documents available in this office point wise information is given to you as follows.

Point No.	Information Sought	Details of Information
1	Information if your Office has taken samples of water for last 5 years from villages in District Sindhudurg and Ratnagiri District of their coastal belts if said samples contain more than 500mg/l chloride (Date on which the samples from villages were taken etc.)	Nil

Address of First Appellate Authority , regarding said information:- First Appellate Authority cum Divisional Authority MPC Board Kolhapur, Udyog Bhavan, Ground Floor, Near Office of Collector, District Kolhapur.

Yours faithfully

sd/-

Enclosed: As above

Information Officer cum
Sub divisional Authority, Ratnagiri

Copy forwarded for kind Information to
First Appellate Authority cum Divisional Authority, MPC Board, Kolhapur.

THIS IS CERTIFIED TO BE THE TRUE TRANSLATION OF THE MARATHI DOCUMENT TO ENGLISH DONE BY ADVOCATE SHARMILA PAI KUCHELKAR AND NOTARISED BY NOTARY SMT. KARUNA SHRIRAM BAKRE. IN THE OFFICE OF NOTARY AT SANKHALI, TALUKA BICHOLIM -GOA, ON THIS 22ND DAY OF OCTOBER 2020. IT BEARS NOTARIAL STAMPS OF RS.30/- , REGISTRATION NO. 3791 /2020.

Ms. KARUNA SHRIRAM BAKRE
B. Com ILE
ADVOCATE & NOTARY
SANKHALI - GOA
TALUKA BICHOLIM

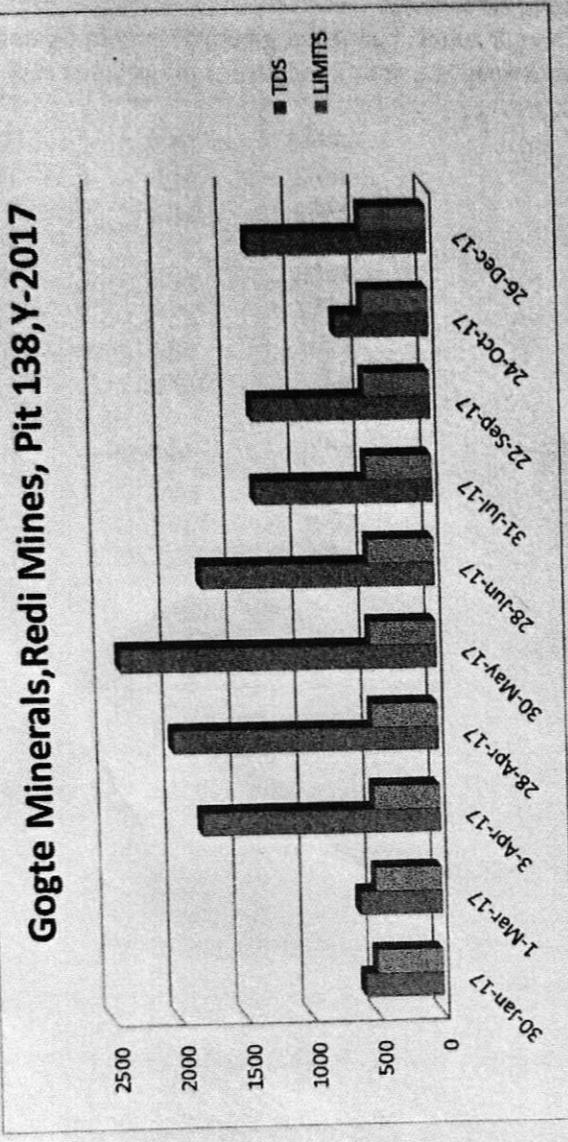


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T.C.

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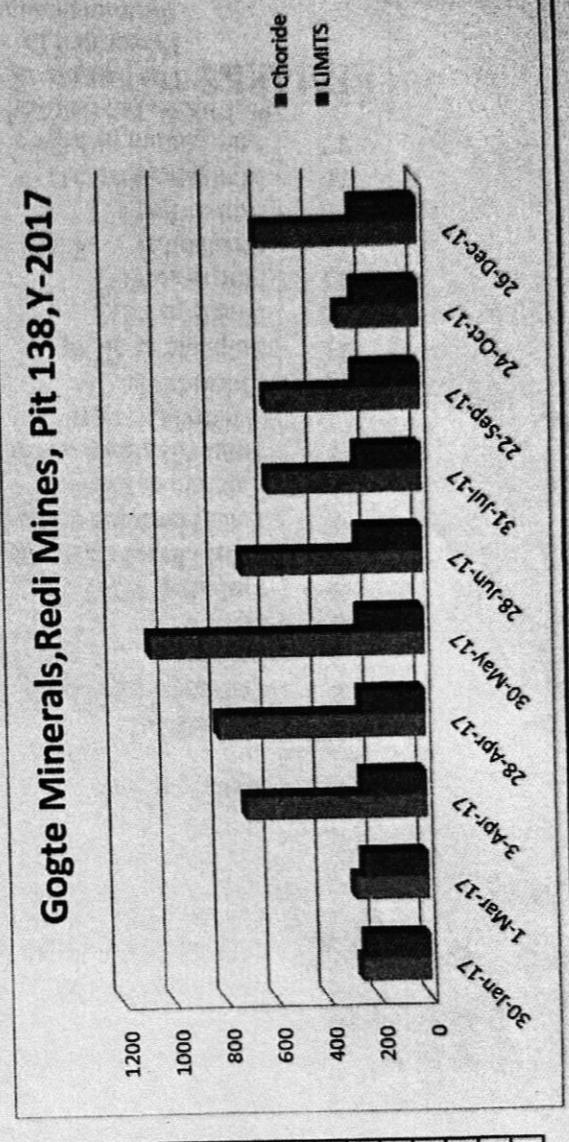
Water Sample Contamination Chart, Gogte Minerals, Redi Iron Over Mines Redi, Water Sample From Mining Pit No. 138 .
Sample Tested and determined by Environmental and pollution control wing, PANAJI-GOA.



Total Dissolved Solids :

Sample Date	TDS	LIMITS
30-Jan-17	590	500
1-Mar-17	621	500
3-Apr-17	1800	500
28-Apr-17	2002	500
30-May-17	2384	500
28-Jun-17	1761	500
31-Jul-17	1339	500
22-Sep-17	1350	500
24-Oct-17	708	500
26-Dec-17	1357	500

Choride :



Sample Date	Choride	LIMITS
30-Jan-17	266	250
1-Mar-17	287	250
3-Apr-17	705	250
28-Apr-17	808	250
30-May-17	1068	250
28-Jun-17	703	250
31-Jul-17	596	250
22-Sep-17	598	250
24-Oct-17	316	250
26-Dec-17	625	250



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GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/~~1473/2017-18~~ ^{1473/2016-17}

Date: 10/2/17

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
325,2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 30/01/2017

Received / Collected on: 30/01/2017 analytical Work Completed 06/02/2017.....

Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	2.0	5.0
3	Odour	Inoffensive	Inoffensive
4	PH	6.5	6.5 to 8.5
5	Turbidity NTU	1.0	5.0
6	Total Dissolved Solids mg/l	590.0*	500.0
7	Total Hardness as CaCO3 mg/l	175.0	300.0
8	Calcium as Ca++ mg/l	38.0	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange) mg/l	250	200.0
10	Chlorides as Cl- mg/l	266.5*	250.0
11	Sulphate as SO4 mg/l	6.0	200.0
12	Nitrite as NO2 mg/l	Nil	45.0
13	Nitrite as NO2 mg/l	Nil	Nil
14	Oxidability -4 hrs mg/l	0.6	2.0
15	Iron as Fe++ mg/l	0.05	0.3
16	Manganese as Mn++ mg/l	Nil	01
17	Mangesium as Mg++ mg/l	19.4	30.0

REMARKS: The Sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Handwritten signature/initials

Seen:

Analyst:

(Signature)
 (Mrs.T.Coutinho)
 Sr. Scientific Assistant.

(Signature)
 (Mrs.V.S.Kunkoliencar)
 Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 DIRECTORATE OF HEALTH SERVICES
 CAMPAL PANAJI - GOA



GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/1696/2016-17

Date: 17/3/2017

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
325 2nd floor,Casa Del Sol Miramar -Goa Ref No .Nil Dated 28/02/2017...

Received / Collected on:01/03/2017 analytical Work Completed 08/03/2017

Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	1.0	5.0
3	Odour	Inoffensive	Inoffensive
4	PH	6.7	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids	mg/l 621.0*	500.0
7	Total Hardness as CaCO3	mg/l 175.0	300.0
8	Calcium as Ca ⁺⁺	mg/l 48	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange)	mg/l 500	200.0
10	Chlorides as Cl-	mg/l 287.6*	250.0
11	Sulphate as SO4--	mg/l 54	200.0
12	Nitrate as NO ₃	mg/l Nil	45.0
13	Nitrite as NO ₂	mg/l Nil	Nil
14	Oxidability -4 hrs	mg/l 0.8	2.0
15	Iron as Fe ⁺⁺	mg/l Nil	0.3
16	Manganese as Mn ⁺⁺	mg/l Nil	01
17	Mangesium as Mg ⁺⁺	mg/l 13.4	30.0

REMARKS: The sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Handwritten notes:
At 8/3/17
Panaji

Seen:

Analyst:

(Mrs.T.Coutinho)
Sr.Scientific Assistant.

(Mrs.V.S.Kunkoliencar)
Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
ENVIRONMENTAL AND POLLUTION CONTROL WING
DIRECTORATE OF HEALTH SERVICES
CAMPAL PANAJI - GOA



GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/112/2017-18

Date: 18/4/17

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
325,2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 03/04/2017

Received / Collected on: 03/04/2017 analytical Work Completed 10/04/2017.....

Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	2.0	5.0
3	Odour	Inoffensive	Inoffensive
4	PH	7.0	6.5 to 8.5
5	Turbidity NTU	3.0	5.0
6	Total Dissolved Solids	mg/l 1800.0*	500.0
7	Total Hardness as CaCO ₃	mg/l 730.0*	300.0
8	Calcium as Ca ⁺⁺	mg/l 200.0*	75.0
9	Total Alkalinity as CaCO ₃ (Methyl Orange)	mg/l 40.0	200.0
10	Chlorides as Cl ⁻	mg/l 703.0*	250.0
11	Sulphate as SO ₄	mg/l 6.5	200.0
12	Nitrite as NO ₂	mg/l Nil	45.0
13	Nitrite as NO ₂	mg/l Nil	Nil
14	Oxidability -4 hrs	mg/l 0.8	2.0
15	Iron as Fe ⁺⁺	mg/l 0.05	0.3
16	Manganese as Mn ⁺⁺	mg/l Nil	01
17	Mangesium as Mg ⁺⁺	mg/l 60.0*	30.0

** Above permissible limits*

REMARKS: The Sample of water analysed does not confirm to the limits Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

*M/S/112/17
Kunkoliencar*

Seen:

Analyst:

SA
(Mrs.T.Coutinho)
Sr. Scientific Assistant

SA
(Mrs.V.S.Kunkoliencar)
Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
ENVIRONMENTAL AND POLLUTION CONTROL WING
DIRECTORATE OF HEALTH SERVICES
CAMPAL, PANAJI - GOA.



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GOVERNMENT OF GOA
 DIRECTORATE OF HEALTH SERVICES
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 PANAJI-GOA

Reg. No: EPCW/²³⁷~~14~~/2017-18

Date: 12/5/17

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redl Iron Ore Mines, Fomento Recourses PVT.LTD
325,2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 28/04/2017

Received / Collected on: 28/04/2017 analytical Work Completed 08/05/2017.....
Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	2.0	5.0
3	Odour	Inoffensive	Inoffensive
4	PH	6.7	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids	mg/l 2002.0*	500.0
7	Total Hardness as CaCO3	mg/l 780.0*	300.0
8	Calcium as Ca++	mg/l 188.0*	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange)	mg/l 50.0	200.0
10	Chlorides as Cl-	mg/l 808.4*	250.0
11	Sulphate as SOM ^{SOM}	mg/l 6.0	200.0
12	Nitrate as NO ₂	mg/l Nil	45.0
13	Nitrite as NO ₂	mg/l Nil	Nil
14	Oxidability -4 hrs	mg/l 0.8	2.0
15	Iron as Fe++	mg/l 0.05	0.3
16	Manganese as Mn++	mg/l Nil	01
17	Mangesium as Mg++ <i>& Above permissible limits.</i>	mg/l 75.3*	30.0

REMARKS: The Sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

*Attached
with album*

Seen:

Analyst:

-sd-
(Mrs.T.Coutinho)
Sr. Scientific Assistant.

-sd-
(Mrs.V.S.Kunkoliencar)
Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
ENVIRONMENTAL AND POLLUTION CONTROL WING
DIRECTORATE OF HEALTH SERVICES
CAMPAL PANAJI - GOA



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GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 PANAJI-GOA

Reg. No. : EPCW/448/2017-18

Date : 16/5/2017

SAMPLE ANALYSED Water

Referred by : The Mines Manager, Redi Iron Ore Mines, Fomento Resources Pvt. Ltd
 325, 2nd floor, Casa Del Sol, Miramar-Goa. Ref. No. Nil dated 30/05/2017

Received/Collected on : 30/05/2017 analytical work completed on 07/06/2017

Sampling Point/Source : Raw water from pit 138
 As below

To determine :

ANALYSIS

Sr.No.	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	3.0	5.0
3	Odour	Inoffensive	Inoffensive
4	pH	6.7	6.5 to 8.5
5	Turbidity NTU	4.0	5.0
6	Total Dissolved Solids mg/l	2384.0*	500.0
7	Total Hardness as CaCO ₃ mg/l	780.0*	300.0
8	Calcium as Ca ⁺⁺ mg/l	192.0*	75.0
9	Total Alkalinity as CaCO ₃ (Methyl Orange) mg/l	45.0	200.0
10	Chlorides as Cl ⁻ mg/l	1068.0*	250.0
11	Sulphate as SO ₄ ⁻ mg/l	8.0	200.0
12	Nitrate as NO ₃ ⁻ mg/l	Nil	45.0
13	Nitrite as NO ₂ ⁻ mg/l	Nil	Nil
14	Oxidability - 4 hrs mg/l	0.8	2.0
15	Iron as Fe ⁺⁺ mg/l	0.09	0.3
16	Manganese as Mn ⁺⁺ mg/l	Nil	0.1
17	Magnesium as Mg ⁺⁺ mg/l	72.9*	30.0

* Above permissible limits.

REMARKS: The sample of water analysed does not confirm to the standards prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Seen:

T. Coutinho
 (Mrs. T. Coutinho)
 Sr. Scientific Assistant

Analyst:

V. S. Kunkollencar
 (Mrs. V. S. Kunkollencar)
 Scientific Assistant

UNDER RTI

GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 PANAJI-GOA

Reg. No.: EPCW/576/2017-18

Date: 14/7/17

SAMPLE ANALYSED: Water

Referred by: The Mines Manager, Redi Iron Ore Mines, Fomento Resources Pvt. Ltd.
 325, 2nd floor, Casa Del Sol, Miramar, Goa. Ref. No. Nil dated 28/06/2017
 Received/Collected on: 28/06/2017 analytical work completed on 07/07/2017
 Sampling Point/Source: Raw water from pit 128
 To determine: As below

ANALYSIS

Sr.No.	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	2.0	5.0
3	Odour	Inoffensive	Inoffensive
4	pH	8.6	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids mg/l	1781.0*	500.0
7	Total Hardness as CaCO ₃ mg/l	6680.0*	300.0
8	Calcium as Ca ⁺⁺ mg/l	132.0*	75.0
9	Total Alkalinity as CaCO ₃ (Methyl Orange) mg/l	50.0	200.0
10	Chlorides as Cl ⁻ mg/l	703.0*	250.0
11	Sulphate as SO ₄ ⁻ mg/l	6.5	200.0
12	Nitrate as NO ₃ ⁻ mg/l	Nil	45.0
13	Nitrite as NO ₂ ⁻ mg/l	Nil	Nil
14	Oxidability 4 hrs. mg/l	0.8	2.0
15	Iron as Fe ⁺⁺ mg/l	0.09	0.3
16	Manganese as Mn ⁺⁺ mg/l	Nil	0.1
17	Magnesium as Mg ⁺⁺ mg/l	85.0*	30.0

* Above permissible limits.

REMARKS: The sample of water analysed does not confirm to the standards prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Seen:

T. Coutinho
 (Mrs. T. Coutinho)
 Sr. Scientific Assistant

Analyst:

V.S. Kunkollencar
 (Mrs. V.S. Kunkollencar)
 Scientific Assistant

Govt. Ptg. Press, Panaji-Goa—419/10,000—7/2016.

UNDER RTI



GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/741/12/2017-18

Date: 11/8/17

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
325,2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 31/07/2017

Received / Collected on: 31/07/2017 analytical Work Completed 07/08//2017.....
Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	2.0	5.0
3	Odour	Inoffensive	Inoffensive
4	PH	6.7	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids mg/l	1339.0*	500.0
7	Total Hardness as CaCO3 mg/l	430.0*	300.0
8	Calcium as Ca++ mg/l	104.0*	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange) mg/l	50.0	200.0
10	Chlorides as Cl- mg/l	596.4*	250.0
11	Sulphate as SO4 mg/l	4.8	200.0
12	Nitrate as NO2 mg/l	Nil	45.0
13	Nitrite as NO2 mg/l	Nil	Nil
14	Oxidability -4 hrs mg/l	0.8	2.0
15	Iron as Fe++ mg/l	0.18	0.3
16	Manganese as Mn++ mg/l	Nil	01
17	Mangesium as Mg++ mg/l	41.3*	30.0

REMARKS: The Sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

*Attested
Kunkoliencar*

Seen:

Analyst:

—sa—
(Mrs.T.Coutinho)
Sr. Scientific Assistant.

—sa—
(Mrs.V.S.Kunkoliencar)
Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
ENVIRONMENTAL AND POLLUTION CONTROL WING
DIRECTORATE OF HEALTH SERVICES
CAMPAL, PANAJI - GOA

DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/¹¹³⁰~~113~~/2017-18

Date: 10/11/17

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Red Iron Ore Mines, Fomento Recourses PVT.LTD
 325, 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 24/10/2017

Received / Collected on: 24/10/2017 analytical Work Completed 07/11/2017

Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	3.0	5.0
3	Odour	Inoffensive	Inoffensive
4	PH	7.5	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids	mg/l	500.0
7	Total Hardness as CaCO ₃	mg/l	300.0
8	Calcium as Ca ⁺⁺	mg/l	75.0
9	Total Alkalinity as CaCO ₃ (Methyl Orange)	mg/l	200.0
10	Chlorides as Cl ⁻	mg/l	250.0
11	Sulphate as SOM SOM	mg/l	200.0
12	Nitrate as NO ₂	mg/l	45.0
13	Nitrite as NO ₂	mg/l	Nil
14	Oxidability -4 hrs	mg/l	2.0
15	Iron as Fe ⁺⁺	mg/l	0.3
16	Manganese as Mn ⁺⁺	mg/l	01
17	Mangesium as Mg ⁺⁺	mg/l	30.0
	<i>* Above Permissible limits</i>	24.8	

REMARKS: The Sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Handwritten notes:
 1130
 1130

SENIOR SCIENTIFIC ASSISTANT
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 DIRECTORATE OF HEALTH SERVICES
 CAMPAL PANAJI - GOA

—sd—
 (Mrs. T. Coutinho)
 Sr. Scientific Assistant



GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/⁸⁸⁵~~112~~/2017-18

Date: 12/9/17

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redl Iron Ore Mines, Fomento Recourses PVT.LTD
325,2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 22/08/2017

Received / Collected on: 22/09/2017 analytical Work Completed 08/09//2017.....
Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	1.0	5.0
3	Odour	Inoffensive	Inoffensive
4	PH	6.5	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids	mg/l	500.0
7	Total Hardness as CaCO3	mg/l	300.0
8	Calcium as Ca ⁺⁺	mg/l	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange)	mg/l	200.0
10	Chlorides as Cl-	mg/l	250.0
11	Sulphate as SO ₄	mg/l	200.0
12	Nitrate as NO ₃	mg/l	45.0
13	Nitrite as NO ₂	mg/l	Nil
14	Oxidability -4 hrs	mg/l	2.0
15	Iron as Fe ⁺⁺	mg/l	0.3
16	Manganese as Mn ⁺⁺	mg/l	01
17	Mangesium as Mg ⁺⁺	mg/l	30.0
	<i>* Above permissible limits.</i>	24.3	

REMARKS: The Sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

*Accepted
Kuntalica*

Seen:

Analys:

sd
(Mrs.T.Coutinho)
Sr. Scientific Assistant.

sd
(Mrs.V.S.Kunkoliencar)
Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
ENVIRONMENTAL AND POLLUTION CONTROL WING
DIRECTORATE OF HEALTH SERVICES
CAMPAL, PANAJI, GOA



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GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/1417/2017-18

Date: 12/01/18

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
325 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 26/12/2017...

Received / Collected on:26/12/2017 analytical Work Completed 05/01/2018

Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	2.0	5.0
3	Odour	Inoffensive	Inoffensive
4	PH	7.0	6.5 to 8.5
5	Turbidity NTU	3.0	5.0
6	Total Dissolved Solids	mg/l 1357.0*	500.0
7	Total Hardness as CaCO3	mg/l 550.0*	300.0
8	Calcium as Ca++	mg/l 140.0*	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange)	mg/l 40	200.0
10	Chlorides as Cl-	mg/l 625.4*	250.0
11	Sulphate as SO4--	mg/l 76	200.0
12	Nitrate as NO2	mg/l Nil	45.0
13	Nitrite as NO2	mg/l Nil	Nil
14	Oxidability -4 hrs	mg/l 0.8	2.0
15	Iron as Fe++	mg/l 0.09	0.3
16	Manganese as Mn++	mg/l Nil	01
17	Mangesium as Mg++	mg/l 48.6*	30.0

REMARKS: The sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Difficult to handle

Seen:

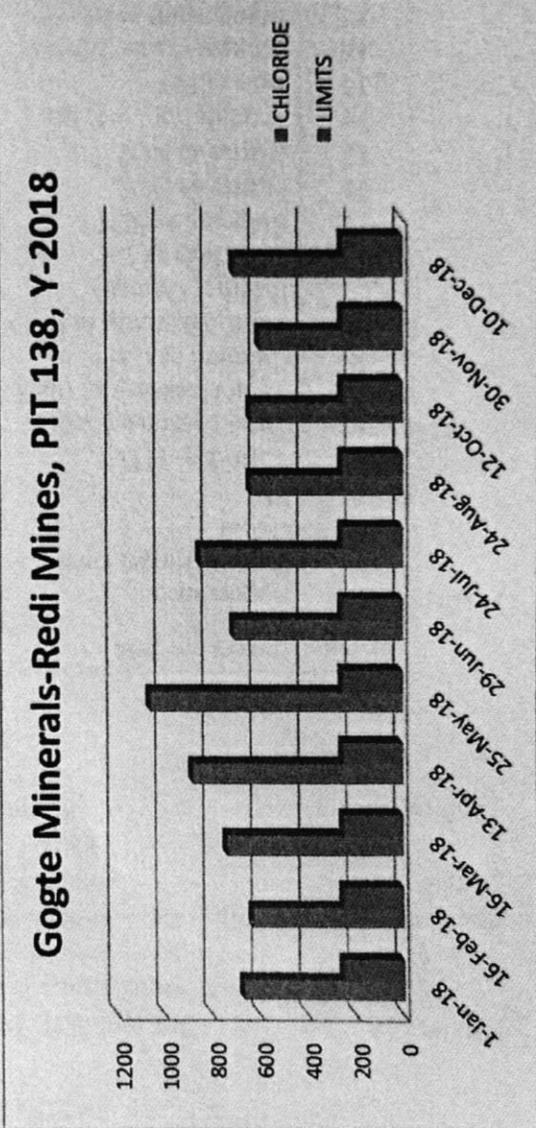
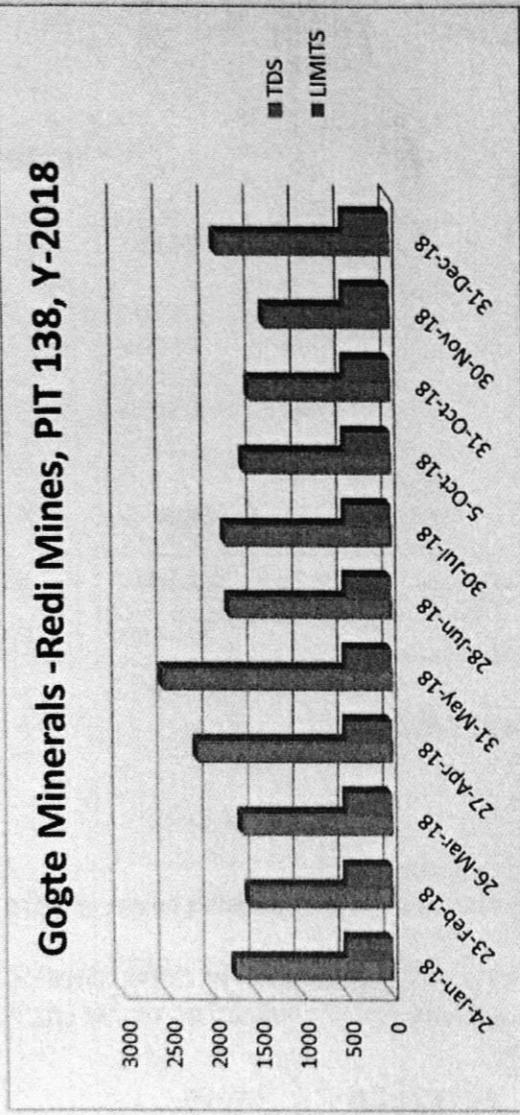
Analyst:

—sd—
 (Mrs. T. Coutinho)
 Sr. Scientific Assistant.

—sd—
 (Mrs. V.S. Kunkoliencar)
 Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 DIRECTORATE OF HEALTH SERVICES
 CAMPAL PANAJI - GOA

Water Sample Contamination Chart, Gogte Minerals, Redi Iron Over Mines Redi, Water Sample From Mining, Pit No. 138. Sample Tested and determined by Environmental and pollution control wing, PANAJI-GOA.



TDS:

Sample Date	TDS	LIMITS
24-Jan-18	1740	500
23-Feb-18	1583	500
26-Mar-18	1662	500
27-Apr-18	2154	500
31-May-18	2530	500
28-Jun-18	1791	500
30-Jul-18	1831	500
5-Oct-18	1622	500
31-Oct-18	1556	500
30-Nov-18	1389	500
31-Dec-18	1918	500

CHLORIDE:

Sample Date	CHLORIDE	LIMITS
1-Jan-18	668	250
16-Feb-18	632	250
16-Mar-18	738	250
13-Apr-18	880	250
25-May-18	1057	250
29-Jun-18	703	250
24-Jul-18	844	250
24-Aug-18	631	250
12-Oct-18	632	250
30-Nov-18	596	250
10-Dec-18	702	250

Chloride is an indicator in detecting the contamination of waste or intrusion of salt water in to ground water.

ENVIRONMENTAL AND POLLUTION CONTROL WING
DIRECTORATE OF HEALTH SERVICES

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DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/1565/2017-18

Date: 16/2/18

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
325 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 24/01/2018...

Received / Collected on:24/01/2018 analytical Work Completed on 05/02/2018
Sampling Point/Source -----Raw water from pit ~~203~~ 138.....

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	2.0	5.0
3	Odour	Inoffensive	Inoffensive
4	PH	6.5	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids	mg/l 1740.0*	500.0
7	Total Hardness as CaCO ₃	mg/l 720.0*	300.0
8	Calcium as Ca ⁺⁺	mg/l 160.0*	75.0
9	Total Alkalinity as CaCO ₃ (Methyl Orange)	mg/l 40.0	200.0
10	Chlorides as Cl ⁻	mg/l 668.0*	250.0
11	Sulphate as SO ₄	mg/l 7.5	200.0
12	Nitrate as NO ₃	mg/l Nil	45.0
13	Nitrite as NO ₂	mg/l Nil	Nil
14	Oxidability -4 hrs	mg/l 0.8	2.0
15	Iron as Fe ⁺⁺	mg/l 0.09	0.3
16	Manganese as Mn ⁺⁺	mg/l Nil	01
17	Mangesium as Mg ⁺⁺	mg/l 77.8*	30.0

REMARKS: The sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Seen:

Analyst:

sd
(Dr.Utkarsh Betodkar)

sd
(Mrs.V.S.Kunkoliencar)
Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
ENVIRONMENTAL AND POLLUTION CONTROL WING
DIRECTORATE OF HEALTH SERVICES
CAMPAL, PANAJI - GOA.



GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/1707/2017-18

Date: 16/3/18

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
 325 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 23/02/2018...

Received / Collected on:23/02/2018 analytical Work Completed on 07/03/2018
 Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	2.0	5.0
3	Odour	Inoffensive	Inoffensive
4	PH	6.6	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids mg/l	1583.0*	500.0
7	Total Hardness as CaCO ₃ mg/l	600.0*	300.0
8	Calcium as Ca ⁺⁺ mg/l	160.0*	75.0
9	Total Alkalinity as CaCO ₃ (Methyl Orange) mg/l	40.0	200.0
10	Chlorides as Cl ⁻ mg/l	632.0*	250.0
11	Sulphate as SO ₄ -- mg/l	4.8	200.0
12	Nitrate as NO ₂ mg/l	Nil	45.0
13	Nitrite as NO ₂ mg/l	Nil	Nil
14	Oxidability -4 hrs mg/l	0.8	2.0
15	Iron as Fe ⁺⁺ mg/l	0.09	0.3
16	Manganese as Mn ⁺⁺ mg/l	Nil	01
17	Mangesium as Mg ⁺⁺ mg/l	48.6*	30.0

REMARKS: The sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

*Approved
 Signature*

Seen:

Analyst:

sd
 (Dr.Utkarsh Betodkar)

sd
 (Mrs.V.S.Kunkoliencar)
 Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 DIRECTORATE OF HEALTH SERVICES
 CAMPAL, PANAJI - GOA



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GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/86/2017-18

Date: 13/4/18

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
325 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 26/03/2018...

Received / Collected on:26/3/2018 analytical Work Completed on 05/04/2018
Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	2.0	5.0
3	Odour	Inoffensive	Inoffensive
4	PH	6.7	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids	mg/l 1662.0*	500.0
7	Total Hardness as CaCO3	mg/l 540.0*	300.0
8	Calcium as Ca ⁺⁺	mg/l 208.0*	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange)	mg/l 35.0	200.0
10	Chlorides as Cl-	mg/l 738.0*	250.0
11	Sulphate as SO ₄ --	mg/l 4.9	200.0
12	Nitrate as NO ₂	mg/l Nil	45.0
13	Nitrite as NO ₂	mg/l Nil	Nil
14	Oxidability -4 hrs	mg/l 0.8	2.0
15	Iron as Fe ⁺⁺	mg/l 0.09	0.3
16	Manganese as Mn ⁺⁺	mg/l Nil	01
17	Mangesium as Mg ⁺⁺ <i>* Above permissible limits</i>	mg/l 4.9	30.0

REMARKS: The sample of water analysed does not confirm to the standards
 Prescribed for drinking water. The water therefore cannot be used
 for human consumption as such.

*M. J. ...
Bunkalcar*

Seen:

Analyst:

- sd
 (Dr. Utakarsh Betodkar)
 State Epidemiologist

- sd
 (Mrs. V.S.Kunkoliencar)
 Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 DIRECTORATE OF HEALTH SERVICES
 CAMPAL, PANAJI - GOA

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GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/365/2017-18

Date: 25/5/18

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
325 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 27/4/2018...

Received / Collected on:27/04/2018 analytical Work Completed on 07/05/2018
Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour	Colourless	Colourless
3	Odour	inoffensive	Inoffensive
4	PH	7.2	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids mg/l	2154.0*	500.0
7	Total Hardness as CaCO ₃ mg/l	820.0*	300.0
8	Calcium as Ca ⁺⁺ mg/l	208.0*	75.0
9	Total Alkalinity as CaCO ₃ (Methyl Orange) mg/l	90.0	200.0
10	Chlorides as Cl ⁻ mg/l	880.4*	250.0
11	Sulphate as SO ₄ ⁻⁻ mg/l	4.3	200.0
12	Nitrite as NO ₂ mg/l	Nil	45.0
13	Nitrite as NO ₂ mg/l	Nil	Nil
14	Oxidability -4 hrs mg/l	0.8	2.0
15	Iron as Fe ⁺⁺ mg/l	0.09	0.3
16	Manganese as Mn ⁺⁺ mg/l	Nil	01
17	Mangesium as Mg ⁺⁺ mg/l	72.9*	30.0

REMARKS: The sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Affected
Water

Seen:

Analyst:

—sd—
(Dr.Utkarsh Betodkar)
State Epidemiologist

—sd—
(Mrs.V.S.Kunkoliencar)
Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
ENVIRONMENTAL AND POLLUTION CONTROL WING
DIRECTORATE OF HEALTH SERVICES
CAMPAL, PANAJI - GOA.

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GOVERNMENT OF GOA
 DIRECTORATE OF HEALTH SERVICES
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 PANAJI-GOA

Reg. No: EPCW/551/2018-19

Date: 29/6/18

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
325 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 31/5/2018...

Received / Collected on:31/5/2018 analytical Work Completed on 08/06/2018
Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	Colourless	Colourless
3	Odour	Inoffensive	Inoffensive
4	PH	6.8	6.5 to 8.5
5	Turbidity NTU	3.0	5.0
6	Total Dissolved Solids mg/l	2530.0*	500.0
7	Total Hardness as CaCO3 mg/l	930.0*	300.0
8	Calcium as Ca++ mg/l	240.0*	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange) mg/l	105.0	200.0
10	Chlorides as Cl- mg/l	1057.9*	250.0
11	Sulphate as SO4-- mg/l	5.3	200.0
12	Nitrate as NO3 mg/l	Nil	45.0
13	Nitrite as NO2 mg/l	Nil	Nil
14	Oxidability -4 hrs mg/l	0.8	2.0
15	Iron as Fe++ mg/l	0.14	0.3
16	Manganese as Mn++ mg/l	Nil	01
17	Mangesium as Mg++ mg/l	80.2*	30.0

REMARKS: The sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Affected
betodkar

Seen:

- sd -
(Dr.Utkarsh Betodkar)
State Epidemiologist

Analyst:

- sd -
(Mrs.V.S.Kunkoliencar)
Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
ENVIRONMENTAL AND POLLUTION CONTROL WING
DIRECTORATE OF HEALTH SERVICES
CAMPAL PANAJI - GOA

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GOVERNMENT OF GOA
 DIRECTORATE OF HEALTH SERVICES
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 PANAJI-GOA

Reg. No: EPCW/716/2018-19

Date: 24/7/18

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
 325 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 28/06/2018...

Received / Collected on:28/6/2018 analytical Work Completed on 06/07/2018
 Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	Colourless	Colourless
3	Odour	Inoffensive	Inoffensive
4	PH	6.7	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids	mg/l 1791.0*	500.0
7	Total Hardness as CaCO ₃	mg/l 720.0*	300.0
8	Calcium as Ca ⁺⁺	mg/l 180.0*	75.0
9	Total Alkalinity as CaCO ₃ (Methyl Orange)	mg/l 50.0	200.0
10	Chlorides as Cl-	mg/l 703.0*	250.0
11	Sulphate as SO ₄ --	mg/l 5.7	200.0
12	Nitrate as NO ₃	mg/l Nil	45.0
13	Nitrite as NO ₂	mg/l Nil	Nil
14	Oxidability -4 hrs	mg/l 0.8	2.0
15	Iron as Fe ⁺⁺	mg/l 0.05	0.3
16	Manganese as Mn ⁺⁺	mg/l Nil	01
17	Mangesium as Mg ⁺⁺	mg/l 65.6*	30.0

Attended
Unkoles

REMARKS: The sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Seen:

Analyst:

sd
(Dr.Utkarsh Betodkar)

State Epidemiologist

sd
(Mrs.V.S.Kunkoliencar)

Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 DIRECTORATE OF HEALTH SERVICES
 CAMPAL, PANAJI - GOA



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GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 PANAJI-GOA

Reg. No: EPCW/806/2018-19

Date: 24/8/18

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
 325 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 30/07/2018...

Received / Collected on:30/7/2018 analytical Work Completed on 08/08/2018
 Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	Colourless	Colourless
3	Odour	Inoffensive	Inoffensive
4	PH	6.8	6.5 to 8.5
5	Turbidity NTU	3.0	5.0
6	Total Dissolved Solids mg/l	1831.0*	500.0
7	Total Hardness as CaCO3 mg/l	550.0*	300.0
8	Calcium as Ca++ mg/l	144.0*	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange) mg/l	50.0	200.0
10	Chlorides as Cl- mg/l	844.9*	250.0
11	Sulphate as SO4-- mg/l	5.1	200.0
12	Nitrate as NO2 mg/l	Nil	45.0
13	Nitrite as NO2 mg/l	Nil	Nil
14	Oxidability -4 hrs mg/l	0.8	2.0
15	Iron as Fe++ mg/l	0.09	0.3
16	Manganese as Mn++ mg/l	Nil	01
17	Mangesium as Mg++ mg/l	46.2*	30.0

REMARKS: The sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Handwritten notes:
 17/8/18
 V.S.Kunkoliencar

Seen:

Analyst:

Signature
 (Dr.Utkarsh Betodkar)
 State Epidemiologist

Signature
 (Mrs.V.S.Kunkoliencar)
 Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 DIRECTORATE OF HEALTH SERVICES
 CAMPAL PANAJI - GOA



GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Date: 30/11/2018

Reg. No: EPCW/1213/2018-19

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
325 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 03/10/2018

Received / Collected on:05/10/2018 analytical Work Completed 12/10/2018

Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour	Colourless	Colourless
3	Odour	Inoffensive	Inoffensive
4	PH	6.9	6.5 to 8.5
5	Turbidity NTU	3.0	5.0
6	Total Dissolved Solids	1622.0*	500.0
7	Total Hardness as CaCO3	660.0*	300.0
8	Calcium as Ca++	128.0*	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange)	50.0	200.0
10	Chlorides as Cl-	631.9*	250.0
11	Sulphate as SO4--	4.4	200.0
12	Nitrate as NO2	Nil	45.0
13	Nitrite as NO2	Nil	Nil
14	Oxidability -4 hrs	0.8	2.0
15	Iron as Fe++	0.14	0.3
16	Manganese as Mn++	Nil	01
17	Mangesium as Mg++	82.6*	30.0

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REMARKS: The sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Analyst:

(Handwritten signature)
(Mrs. V.S.Kunkoliencar)
Scientific Assistant

BENIOR SCIENTIFIC ASSISTANT
ENVIRONMENTAL AND POLLUTION CONTROL WING
DIRECTORATE OF HEALTH SERVICES
CAMPAL PANAJI - GOA



GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/1365/2018-19

Date: 04/01/19

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
325 2nd floor,Casa Del Sol Miramar -Goa Ref No .Nil Dated 31/10/2018...

Received / Collected on:31/10/2018 analytical Work Completed 05/11/2018

Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour	Colourless	Colourless
3	Odour	Inoffensive	Inoffensive
4	PH	7.4	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids	mg/l 156.0*	500.0
7	Total Hardness as CaCO3	mg/l 590.0*	300.0
8	Calcium as Ca++	mg/l 160.0*	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange)	mg/l 35.0	200.0
10	Chlorides as Cl-	mg/l 632.0*	250.0
11	Sulphate as SO4--	mg/l 8.5	200.0
12	Nitrate as NO2	mg/l Nil	45.0
13	Nitrite as NO2	mg/l Nil	Nil
14	Oxidability -4 hrs	mg/l 0.8	2.0
15	Iron as Fe++	mg/l 0.09	0.3
16	Manganese as Mn++	mg/l Nil	01
17	Mangesium as Mg++	mg/l 46.2*	30.0

REMARKS: The sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Handwritten signature

Analyst:

Handwritten signature
(Mrs. V.S.Kunkoliencar)
Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
ENVIRONMENTAL AND POLLUTION CONTROL WING
DIRECTORATE OF HEALTH SERVICES
CAMPAL, PANAJI - GOA.



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GOVERNMENT OF GOA
 DIRECTORATE OF HEALTH SERVICES
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 PANAJI-GOA

Reg. No: EPCW/1357/2018-19

Date: 04/01/19

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
 325 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 30/11/2018...

Received / Collected on:30/11/2018 analytical Work Completed 10/12/2018
 Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour	Colourless	Colourless
3	Odour	Inoffensive	Inoffensive
4	PH	6.7	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids mg/l	1389.0*	500.0
7	Total Hardness as CaCO3 mg/l	480.0*	300.0
8	Calcium as Ca++ mg/l	100.0*	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange) mg/l	30.0	200.0
10	Chlorides as Cl- mg/l	596.4*	250.0
11	Sulphate as SO4-- mg/l	5.0	200.0
12	Nitrite as NO2 mg/l	Nil	45.0
13	Nitrite as NO2 mg/l	Nil	Nil
14	Oxidability -4 hrs mg/l	0.8	2.0
15	Iron as Fe++ mg/l	0.09	0.3
16	Manganese as Mn++ mg/l	Nil	01
17	Mangesium as Mg++ mg/l	51.0*	30.0

REMARKS: The sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Handwritten signature
Handwritten signature

Analyst:

Handwritten signature
 (Mrs. V.S.Kunkoliencar)
 Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 DIRECTORATE OF HEALTH SERVICES
 CAMPAL, PANAJI - GOA

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GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/1496/2018-19

Date: 22/1/2019

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
325 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 31/12/2018..

Received / Collected on:31/12/2018 analytical Work Completed 08/01/2019

Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour	Colourless	Colourless
3	Odour	Inoffensive	Inoffensive
4	PH	8.3	6.5 to 8.5
5	Turbidity NTU	3.0	5.0
6	Total Dissolved Solids	mg/l 1918.0*	500.0
7	Total Hardness as CaCO ₃	mg/l 860.0*	300.0
8	Calcium as Ca ⁺⁺	mg/l 180.0*	75.0
9	Total Alkalinity as CaCO ₃ (Methyl Orange)	mg/l 75.0	200.0
10	Chlorides as Cl ⁻	mg/l 702.9	250.0
11	Sulphate as SO ₄ ⁻⁻	mg/l 5.5	200.0
12	Nitrite as NO ₂	mg/l Nil	45.0
13	Nitrate as NO ₃	mg/l Nil	Nil
14	Oxidability -4 hrs	mg/l 0.8	2.0
15	Iron as Fe ⁺⁺	mg/l 0.09	0.3
16	Manganese as Mn ⁺⁺	mg/l Nil	01
17	Mangesium as Mg ⁺⁺	mg/l 109.3*	30.0

REMARKS: The sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Analyst:

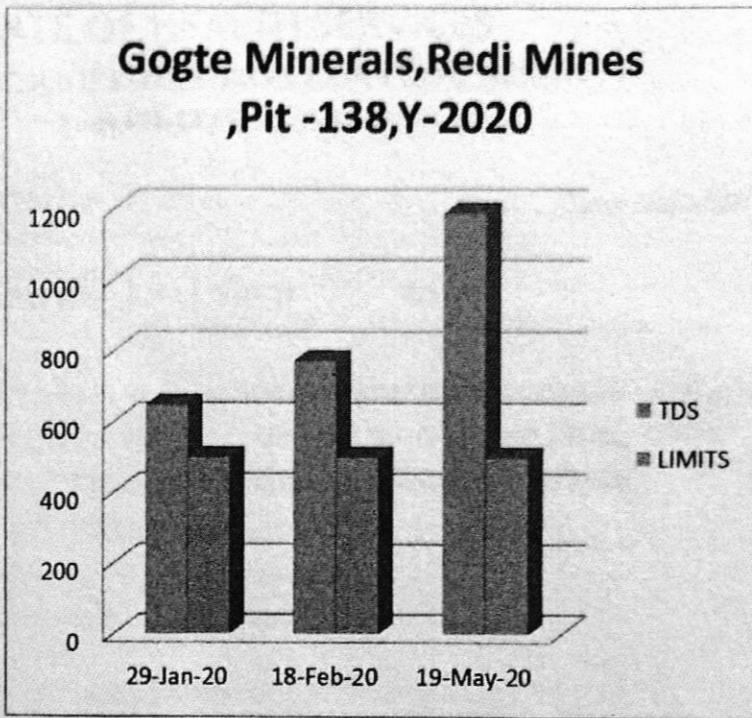
-59-

(Mrs. V.S.Kunkoliencar)
Scientific Assistant

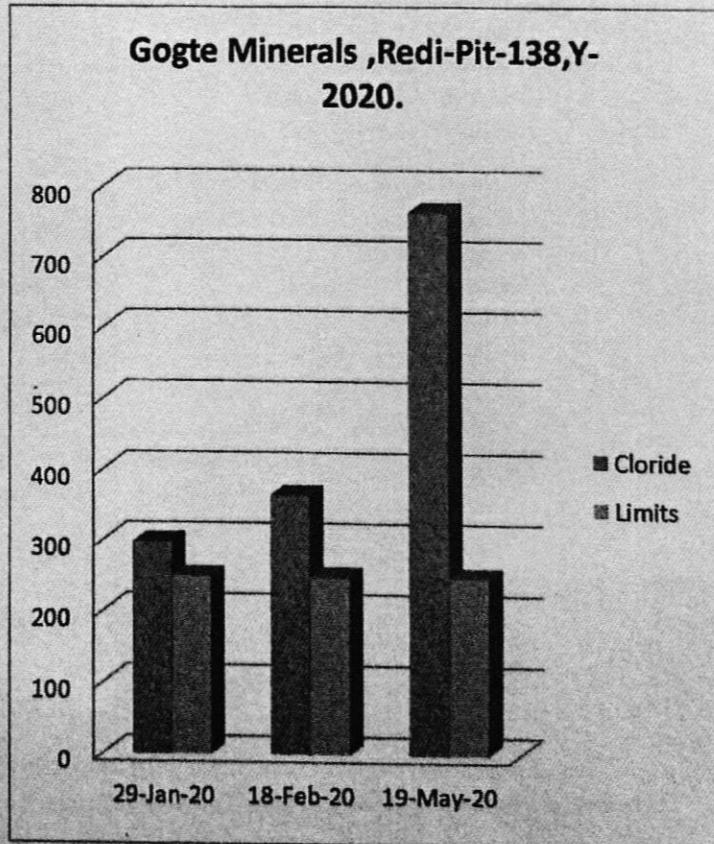


Water Sample Contamination Chart, Gogte Minerals, Redi Iron Over Mines Redi, Water Sample From Mining , Pit No. 138 . Sample Tested and determined by Environmental and pollution control wing, PANAJI-GOA.

Sample Taken Date	TDS	LIMITS
29-Jan-20	648	500
18-Feb-20	773	500
19-May-20	1187	500



Sample Taken Date	Cloride	Limits
29-Jan-20	298	250
18-Feb-20	365	250
19-May-20	766	250



Chloride is an indicator in detecting the contamination of waste or intrusion of salt water in to ground water



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GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 PANAJI-GOA

Reg. No: EPCW/1865/2018

Date: 18/2/20

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
 325 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 29/01/2020...

Received / Collected on:29/01/2020 analytical Work Completed 07/02/2020

Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour	Colourless	Colourless
3	Odour	Inoffensive	Inoffensive
4	PH	6.5	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids	mg/l 648.0*	500.0
7	Total Hardness as CaCO3	mg/l 183	300.0
8	Calcium as Ca++	mg/l 38	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange)	mg/l 30.0	200.0
10	Chlorides as Cl-	mg/l 298.2*	250.0
11	Sulphate as SO4--	mg/l 6.0	200.0
12	Nitrate as NO3	mg/l Nil	45.0
13	Nitrite as NO2	mg/l Nil	Nil
14	Oxidability -4 hrs	mg/l 0.8	2.0
15	Iron as Fe++	mg/l 0.09	0.3
16	Manganese as Mn++	mg/l Nil	01
17	Mangesium as Mg++	mg/l 21.4	30.0

REMARKS: The sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Handwritten notes:
 A/S
 (Signature)

Analyst:

— sd —
 (Mrs. V.S.Kunkoliencar)
 Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 DIRECTORATE OF HEALTH SERVICES
 CAMPAL, PANAJI - GOA



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GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/1935/2019-20

Date: 03/03/20

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
325 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 18/02/2020

Received / Collected on:18/02/2020 analytical Work Completed 25/02/2020

Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour	Colourless	Colourless
3	Odour	Inoffensive	Inoffensive
4	PH	6.5	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids mg/l	773.0*	500.0
7	Total Hardness as CaCO ₃ mg/l	210	300.0
8	Calcium as Ca ⁺⁺ mg/l	47.2	75.0
9	Total Alkalinity as CaCO ₃ (Methyl Orange) mg/l	26.0	200.0
10	Chlorides as Cl ⁻ mg/l	365.6*	250.0
11	Sulphate as SO ₄ ⁻⁻ mg/l	5.3	200.0
12	Nitrate as NO ₃ mg/l	Nil	45.0
13	Nitrite as NO ₂ mg/l	Nil	Nil
14	Oxidability -4 hrs mg/l	0.8	2.0
15	Iron as Fe ⁺⁺ mg/l	0.14	0.3
16	Manganese as Mn ⁺⁺ mg/l	Nil	01
17	Mangesium as Mg ⁺⁺ mg/l	22.4	30.0

*Attested
B...*

REMARKS: The sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Analyst:

- Sd -
(Mrs.V.S.Kunkoliencar)
Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
ENVIRONMENTAL AND POLLUTION CONTROL WING
DIRECTORATE OF HEALTH SERVICES
CAMPAL PANAJI



GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/208/2020-21

Date: 23/06/2020

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
325,2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil dated 19/05/2020

Received / Collected on:19/05/2020 analytical Work Completed 29/05/2020
Sampling Point/Source -----Raw water from pit 138

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour	Colourless	Colourless
3	Odour	Inoffensive	Inoffensive
4	PH	6.5	6.5 to 8.5
5	Turbidity NTU	1.0	5.0
6	Total Dissolved Solids mg/l	1187*	500.0
7	Total Hardness as CaCO3 mg/l	390.0*	300.0
8	Calcium as Ca++ mg/l	78.0*	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange) mg/l	40	200.0
10	Chlorides as Cl- mg/l	766.0*	250.0
11	Sulphate as NO3 mg/l	40	200.0
12	Nitrate as NO3 mg/l	Nil	45.0
13	Nitrite as NO2 mg/l	Nil	Nil
14	Oxidability -4 hrs mg/l	0.8	2.0
15	Iron as Fe++ mg/l	0.05	0.3
16	Manganese as Mn++ mg/l	Nil	01
17	Mangesium as Mg++ mg/l	47.4*	30.0

** Above permissible limit does not*

Remarks: The Sample of water analysed confirm to the ~~confirm to the~~ standards Prescribed for drinking water. The water therefore cannot be recommended for human consumption as such.

*Approved
checked*

Seen:

Analyst:

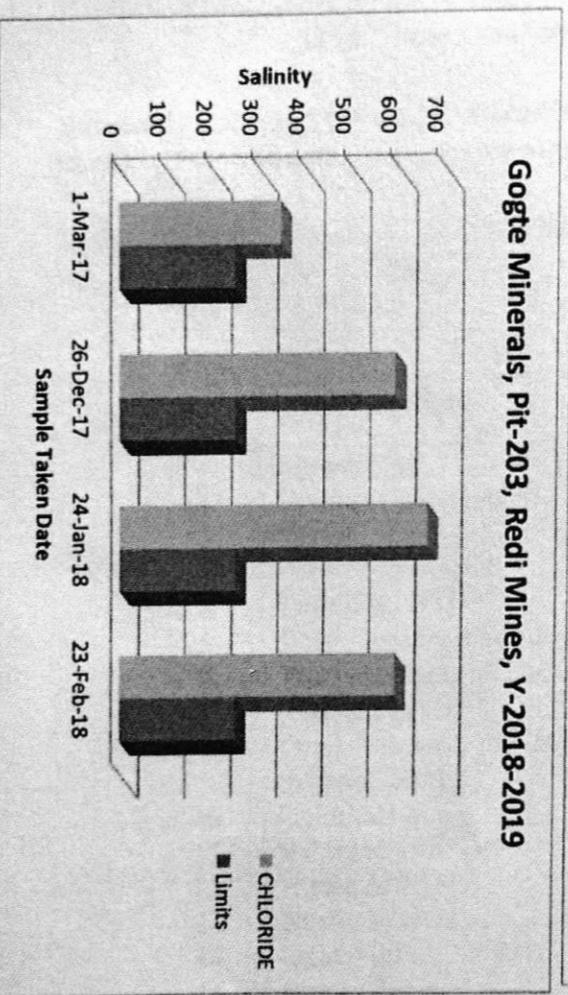
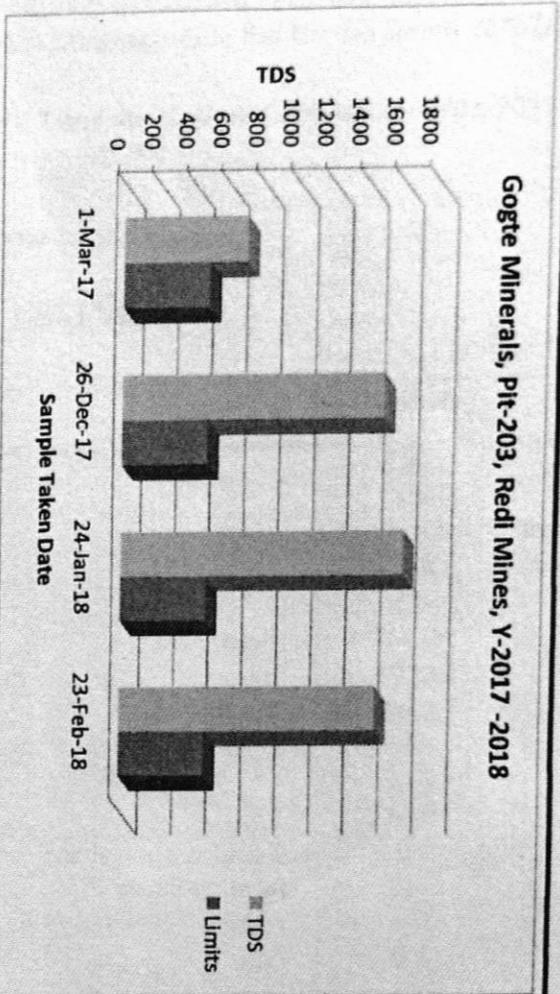
sd
(Mrs. V.S.Kunkoliencar)
Sr..Scientific Assistant.

sd
(Satish G Gawas)
Laboratory Technician



Water Sample Contamination Chart, Gogte Minerals, Redi Iron Over Mines Redi, Water Sample From Mining Pit No. 203. Sample Tested and determined by Environmental and pollution control wing, PANAJI-GOA.

DATE	TDS	Limits
1-Mar-17	714	500
26-Dec-17	1514	500
24-Jan-18	1638	500
23-Feb-18	1489	500



Chloride is an indicator in detecting the contamination of waste or intrusion of salt water in to ground water

GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/69/2016-17

Date: 17/03/17

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
 325 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 28/02/2017...

Received / Collected on:01/03/2017 analytical Work Completed 08/03/2017
 Sampling Point/Source -----Raw water from pit 203

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	1.0	5.0
3	Odour	Inoffensive	Inoffensive
4	PH	7.4	6.5 to 8.5
5	Turbidity NTU	1.0	5.0
6	Total Dissolved Solids	mg/l 714.0*	500.0
7	Total Hardness as CaCO ₃	mg/l 174.0	300.0
8	Calcium as Ca ⁺⁺	mg/l 66.8	75.0
9	Total Alkalinity as CaCO ₃ (Methyl Orange)	mg/l 30	200.0
10	Chlorides as Cl ⁻	mg/l 348.0*	250.0
11	Sulphate as SO ₄ ²⁻	mg/l 6.0	200.0
12	Nitrate as NO ₃ ⁻	mg/l Nil	45.0
13	Nitrite as NO ₂ ⁻	mg/l Nil	Nil
14	Oxidability -4 hrs	mg/l 0.8	2.0
15	Iron as Fe ⁺⁺	mg/l Nil	0.3
16	Manganese as Mn ⁺⁺	mg/l Nil	01
17	Mangesium as Mg ⁺⁺	mg/l 1.7	30.0

* Above permissible limits

REMARKS: The sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Seen:

Analyst:

Handwritten signature

— sd —

(Mrs. T. Coutinho)
 Sr. Scientific Assistant.

— sd —

(Mrs. V.S. Kunkoliencar)
 Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 DIRECTORATE OF HEALTH SERVICES
 CAMPAL PANAJI - GOA



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GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/1415/2017-18

Date: 12/01/18

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
325 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 25/12/2017...

Received / Collected on:26/12/2017 analytical Work Completed 05/01/2018
Sampling Point/Source -----Raw water from pit 203

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	2.0	5.0
3	Odour	Inoffensive	Inoffensive
4	PH	7.0	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids	mg/l 1514.0*	500.0
7	Total Hardness as CaCO3	mg/l 600.0*	300.0
8	Calcium as Ca++	mg/l 136.0*	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange)	mg/l 40	200.0
10	Chlorides as Cl-	mg/l 596.4*	250.0
11	Sulphate as SO4	mg/l 103	200.0
12	Nitrate as NO2	mg/l Nil	45.0
13	Nitrite as NO2	mg/l Nil	Nil
14	Oxidability -4 hrs	mg/l 0.8	2.0
15	Iron as Fe++	mg/l 0.05	0.3
16	Manganese as Mn++	mg/l Nil	01
17	Mangesium as Mg++	mg/l 63.2*	30.0

REMARKS: The sample of water analysed does not confirm to the standards
Prescribed for drinking water. The water therefore cannot be used
for human consumption as such.

(Handwritten signature)

Seen:

Analyst:

- sd -
(Mrs.T.Coutinho)
Sr.Scientific Assistant.

- sd -
(Mrs.V.S.Kunkoliencar)
Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
ENVIRONMENTAL AND POLLUTION CONTROL WING
DIRECTORATE OF HEALTH SERVICES
CAMPAL PANAJI - GOA



GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/1564/2017-18

Date: 16/2/18

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
325 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 24/01/2018...

Received / Collected on:24/01/2018 analytical Work Completed 05/02/2018
Sampling Point/Source -----Raw water from pit 203

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	2.0	5.0
3	Odour	Inoffensive	Inoffensive
4	PH	6.8	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids mg/l	1638.0*	500.0
7	Total Hardness as CaCO3 mg/l	630.0*	300.0
8	Calcium as Ca++ mg/l	152.0*	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange) mg/l	40.0	200.0
10	Chlorides as Cl- mg/l	667.0*	250.0
11	Sulphate as SO4 mg/l	7.6	200.0
12	Nitrite as NO2 mg/l	Nil	45.0
13	Nitrite as NO2 mg/l	Nil	Nil
14	Oxidability -4 hrs mg/l	0.8	2.0
15	Iron as Fe++ mg/l	0.09	0.3
16	Manganese as Mn++ mg/l	Nil	01
17	Mangesium as Mg++ mg/l	60.8*	30.0

REMARKS: The sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Handwritten signature

Seen:

Analyst:

— S1 —
(Dr.Utkarsh Betodkar)

— Sd —
(Mrs.V.S.Kunkoliencar)
Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
ENVIRONMENTAL AND POLLUTION CONTROL WING
DIRECTORATE OF HEALTH SERVICES
CAMPAL, PANAJI - GOA



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GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

Reg. No: EPCW/1709/2017-18

Date: 16/3/18

SAMPLE ANALYSED - Water

Referred by:The Mines Manager, Redi Iron Ore Mines, Fomento Recourses PVT.LTD
325 2nd floor, Casa Del Sol Miramar -Goa Ref No .Nil Dated 23/02/2018...

Received / Collected on:23/02/2018 analytical Work Completed 07/03/2018
Sampling Point/Source -----Raw water from pit 203

To determine:As below

ANALYSIS

Sr.No	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour (Hazen Units)	2.0	5.0
3	Odour	Inoffensive	Inoffensive
4	PH	7.0	6.5 to 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids	mg/l 1489.0*	500.0
7	Total Hardness as CaCO ₃	mg/l 580.0*	300.0
8	Calcium as Ca ⁺⁺	mg/l 140.0*	75.0
9	Total Alkalinity as CaCO ₃ (Methyl Orange)	mg/l 35.0	200.0
10	Chlorides as Cl-	mg/l 598.0*	250.0
11	Sulphate as SO ₄	mg/l 5.2	200.0
12	Nitrate as NO ₃	mg/l Nil	45.0
13	Nitrite as NO ₂	mg/l Nil	Nil
14	Oxidability -4 hrs	mg/l 0.8	2.0
15	Iron as Fe ⁺⁺	mg/l 0.09	0.3
16	Manganese as Mn ⁺⁺	mg/l Nil	01
17	Mangesium as Mg ⁺⁺	mg/l 55.9*	30.0

REMARKS: The sample of water analysed does not confirm to the standards Prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Handwritten signature

Seen:

-sd-
(Dr.Utkarsh Betodkar)

Analyst:

-sd-
(Mrs.V.S.Kunkoliencar)
Scientific Assistant

SENIOR SCIENTIFIC ASSISTANT
ENVIRONMENTAL AND POLLUTION CONTROL WING
DIRECTORATE OF HEALTH SERVICES
CAMPAL PANAJI - GOA

State / Regional / District / Public Health Laboratory Sindhudurg

E-mail-ID :

Phone No. : 02362 228977

REPORT ON CHEMICAL EXAMINATION OF WATER FOR DRINKING PURPOSES

Date of Collection :- 04/05/18 Date of Receipt :- 04/05/18 Date of Examination :- 05/05/18

(All the Analytical Results are in mg/Litre except pH, Turbidity)

Sr. No.	TEST PARAMETER	(1)	(2)	(3)	BIS Specification 10500 : 2012 - Normal Values	
					Desirable Limits	Permissible Limits
	SOURCE :-	रेडी नकशेजना SS6671010W01				
1.	Physical Appearance	Clear			—	—
2.	Odour	Agreeable			Agreeable	Agreeable
3.	Turbidity (as N.T.U.)	0.21			1.0	5.0
4.	pH Value	7.50			6.5 to 8.5	No relaxation
5.	Chlorides (as Cl)	771.03			250	1000
6.	Nitrates (as NO ₃)	Not detected			45	No relaxation
7.	Total Hardness (as CaCO ₃)	408.00			200	600
8.	Alkalinity (as CaCO ₃)	461.25			200	600
9.	Total Dissolved Solids	1249.00			500	2000
10.	Iron (as Fe)	0.02			0.3	No relaxation
11.	Fluoride (as F)	0.003			1.0	1.5
12.	Other Tests (if any)	—				
13.						
14.						
15.						
16.						
17.						
18.						
19.						
20.						

• This report is restricted only for the Sample/s is Submitted to this Laboratory.

78/87

State / Regional / District / Public Health Laboratory ... Sindhudurg

E-mail-ID :

Phone No. : 02362 228977

REPORT ON CHEMICAL EXAMINATION OF WATER FOR DRINKING PURPOSES

Date of Collection :- 06.06.18 Date of Receipt :- 06.06.18 Date of Examination :- 19.06.18

(All the Analytical Results are in mg/Litre except pH, Turbidity)

Sr. No.	TEST PARAMETER SOURCE :-	(1) <u>Redi water supply TAP</u>	(2)	(3)	BIS Specification 10500 : 2012 Normal Values	
					Desirable Limits	Permissible Limits
1.	Physical Appearance	<u>clear</u>			—	—
2.	Odour	<u>Agreeable</u>			Agreeable	Agreeable
3.	Turbidity (as N.T.U.)	<u>0.27</u>			1.0	5.0
4.	pH Value	<u>6.80</u>			6.5 to 8.5	No relaxation
5.	Chlorides (as Cl)	<u>373.92</u>			250	1000
6.	Nitrates (as NO ₃)	<u>6.49</u>			45	No relaxation
7.	Total Hardness (as CaCO ₃)	<u>329.6</u>			200	600
8.	Alkalinity (as CaCO ₃)	<u>155.25</u>			200	600
9.	Total Dissolved Solids	<u>799.0</u>			500	2000
10.	Iron (as Fe)	<u>0.01</u>			0.3	No relaxation
11.	Fluoride (as F)	<u>0.002</u>			1.0	1.5
12.	Other Tests (if any)	—				
13.						
14.						
15.						
16.						
17.						
18.						
19.						
20.						

• This report is restricted only for the Sample/s Submitted to this Laboratory.

80/87

GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 PANAJI-GOA

Reg. No.: EPCW/29/2019-20

Date: 3/6/2019
 Water

SAMPLE ANALYSED

Krishan Marathe, H.No.2923, Behind III, Bordem, Bicholim - Goa

Referred by: Ref. No. Nil dated 21/05/2019

21/05/2019 analytical work completed on 31/05/2019

Received/Collected on: Well Water

Sampling Point/Source: As below

To determine:

ANALYSIS

Sr.No.	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour	Colourless	Colourless
3	Odour	Inoffensive	Inoffensive
4	pH	7.4	6.5 - 8.5
5	Turbidity NTU	1.0	5.0
6	Total Dissolved Solids	mg/l	500.0
7	Total Hardness as CaCO ₃	mg/l	300.0
8	Calcium as Ca ⁺⁺	mg/l	75.0
9	Total Alkalinity as CaCO ₃ (Methyl Orange)	mg/l	200.0
10	Chlorides as Cl ⁻	mg/l	250.0
11	Sulphate as SO ₄ ⁻	mg/l	200.0
12	Nitrates as NO ₃ ⁻	mg/l	45.0
13	Nitrite as NO ₂ ⁻	mg/l	Nil
14	Oxidability - 4 hrs.	mg/l	2.0
15	Iron as Fe ⁺⁺	mg/l	0.3
16	Manganese as Mn ⁺⁺	mg/l	0.1
18	Magnesium as Mg ⁺⁺	mg/l	30.0

" Above permissible limits.

Remarks: The sample of water analysed does not confirm to the standards prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Seen:

Analyst:

01-2

(Mrs. V. S. Kunkun)

(Satish Gopal Gawas)



GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 PANAJI-GOA

Reg. No. EPCW/92/2020-21

Date: 10/6/20

Water

SAMPLE ANALYSED

Referred by: Krishna P. Marathe 1204, Kedi Kanya, Tal - Vengurla, Dist. Sindhudurg

Ref. No. Nil dated 26/05/2020

Received/Collected on 26/05/2020, analytical work completed 08/06/2020

Sampling Point/Source: Well Water, Srv. No. 47/1

To determine: As below

ANALYSIS

Sr.No.	Determination	Units	Results	Limits
			Clear	Clear
1	Appearance		Colourless	Colourless
2	Colour		Inoffensive	Inoffensive
3	Odour			
4	pH 5.6 (Boiled & Cooled)		6.8	6.5 - 8.5
5	Turbidity NTU		1.0	5.0
6	Total Dissolved Solids	mg/l	1237.1*	500.0
7	Total Hardness as CaCO3	mg/l	320.0*	300.0
8	Calcium as Ca++	mg/l	72.0	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange)	mg/l	25.0	200.0
10	Chlorides as Cl-	mg/l	603.5*	250.0
11	Sulphate as SO4--	mg/l	3.3	200.0
12	Nitrates as NO3-	mg/l	Nil	45.0
13	Nitrite as NO2-	mg/l	Nil	Nil
14	Oxidability - 4 hrs.	mg/l	0.6	2.0
15	Iron as Fe++	mg/l	0.24	0.3
16	Manganese as Mn++	mg/l	Nil	0.1
16	Magnesium as Mg++	mg/l	34.02*	30.0

* Above permissible limits.

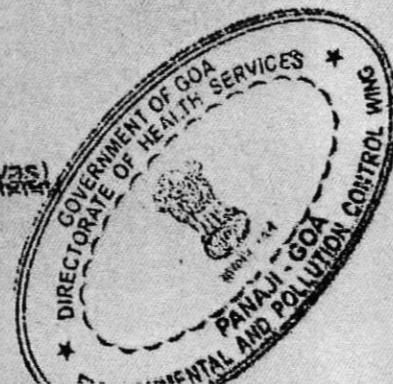
Remarks: The sample of water analysed does not confirm to the standards prescribed for drinking water. The water therefore cannot be used for human consumption as such.

Seen:

(Signature)
(Mrs. V. S. Kunkoliencar)
Sr. Administrative Assistant

Analyst:

(Signature)
(Satish Gopal Gawas)
Sr. Analytical Chemist



जा. क्र. ९०२८०/१६/१७

दिनांक - ०३/११/२०१६

A-22
(66)

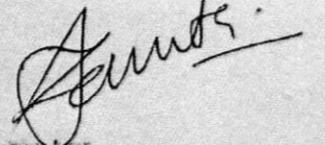
प्रति,

मा. व्यवस्थापक,
मे. आय. एल. पी. एल. कंपनी रेडी

विषय - पिण्याच्या पाण्याचे नमुने अयोग्य असलेबाबत.

वरील विषयान्वये आम्ही आपणांस कळवु इच्छितो की, आपल्या कंपनीद्वारे जलशुद्धीकरण प्रकल्पामार्फत सोडण्यात येणा-या नळपाणी योजनेचा पाणी नमुना (आपल्या कर्मचा-यामार्फत देण्यात येणारा) अनुजीव तपासणीसाठी ओरोस येथे पाठविण्यात आलेला होता. सदरचा पाणीनमुना पिण्यास अयोग्य असल्याचा अहवाल प्राप्त झालेला आहे. त्यामुळे आपल्या कंपनीमार्फत आवश्यक ती कार्यवाही लवकरात लवकर व्हावी.

कळावे.

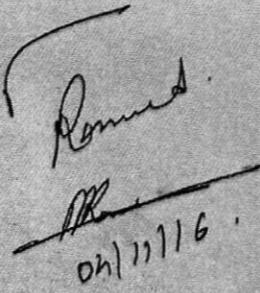


सरपंच
ग्रामपंचायत रेडी
ग्रामपंचायत रेडी

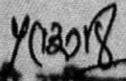
सोबत

अहवालाची प्रत




02/11/16

भरसालवज हुकूम खरी नकल दिलो
तारीख ०६/११/२०१६


कर्मिणी अधिकारी
ग्रामपंचायत रेडी
ता. वेंगुर्ला जि. सिंधुदुर्ग

GRAM PANCHAYAT OFFICE, REDI

Taluka Vengurla, District Sindhudurga, Maharashtra.

Phone (02366) 268256,

Email-redigp07@gmail.com

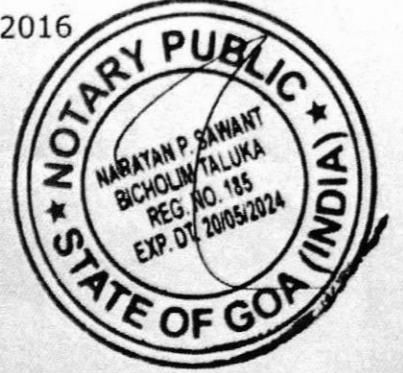
Outward No. 1027/16/17

Date : 03/11/2016

To,

The Manager,

M/S I.L.P.L Company, Redi.



Subject : Regarding drinking water samples found unfit

With respect to the above subject, I am to inform you that the water sample(received through your employee) of the tap water scheme by your Company through water purifying project was sent for microscopic testing to Oros. The report received of respective water sample states that it is unfit for drinking.

Hence your company to take necessary action as soon as possible.

Thanking You.

Sd/-

Your's Faithfully

Sarpanch

Gram Panchayat Redi

Annexed herewith:-

Copy of the Report

THIS IS CERTIFIED TO BE THE TRUE TRANSLATION OF MARATHI DOCUMENT FROM MARATHI TO ENGLISH DONE BY ADVOCATE SAGAR GAVAS AND NOTARISED IN THE OFFICE OF NOTARY AT BICHOLIM-GOIA. ON THIS 18th DAY OF SEPTEMBER 2020, IT BEARS NOTORIAL STAMPS OF RS.30/- . REGISTRATION NO. 482/2020

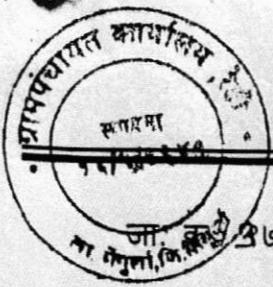


ग्रामपंचायत कार्यालय, रडी

ता. वेंगुर्ला जि. सिंधुदुर्ग (महाराष्ट्र) फोन (०२३६६) २६८२५६

Email - redigp07@gmail.com

68



जा. क्र. ३७०६/१८/१९

दिनांक - २५/०१/२०१९

प्रति,

मा. व्यवस्थापक,

मे. इन्फ्रास्ट्रक्चर लॉजिस्टिक प्रा. लि. कंपनी रेडी

विषय - माहे नोव्हेंबर २०१८ महिन्यात आढळलेल्या पाणी नमुन्याबाबत.

संदर्भ - १.जा.क्र.सिंजिप/जिपावस्वभि/पाणी गुणवत्ता/२२४३/२०१८ जिल्हा पाणी व स्वच्छता मिशन कक्ष/जिल्हा परिषद सिंधुदुर्ग दिनांक १३/१२/२०१८

२.जा. क्र. ३५६६/१८/१९ ग्रामपंचायत रेडी दिनांक ०१/०१/२०१९

वरील संदर्भिय पत्रान्वये माहे नोव्हेंबर २०१८ मध्ये घेतलेल्या नळपाणी स्त्रोताचा नमुना दुषित आढळला आहे. सदर पाणी स्त्रोतामुळे जलजन्य साथरोग उद्भवण्याची शक्यता नाकारता येत नाही. त्याअनुषंगाने पाणी शुध्दीकरणाबाबत खालीलप्रमाणे सुचना क्र. २ ने देण्यात आलेल्या होत्या. त्याबाबत काय कार्यवाही झाली त्याबाबतचा अहवाल त्वरित सादर करावा.

१. पाणी शुध्दीकरण त्वरीत करून नियमितपणे करणेत यावे.
२. पाणी शुध्दीकरणाकरिता ३३ क्लोरीनची मात्रा असलेले आयएसआय मार्कचे टिसिएल पावडर किंवा पाणी शुध्दीकरणाचे ईतर चांगल्या प्रकारचे साहित्य वापरून शुध्दीकरण करणेत यावे.
३. पाणी शुध्दीकरणाच्या टाकीची स्वच्छता करून टाकी स्वच्छ केल्याचा दिनांक तेथे लिहिण्यात यावा.
४. नियमित पाणी शुध्दीकरणाचा माहे नोव्हेंबर पासूनचा दैनंदिन अहवाल सादर करावा. कळावे.

Received
Rumilal
01/02/2019

R. G. RAO
सरपंच

ग्रामपंचायत रेडी
वेंगुर्ला जि. सिंधुदुर्ग

प्रत

१. मा. उपमुख्य कार्यकारी अधिकारी सो.,
(पाणी व स्वच्छता)
जिल्हा परिषद, सिंधुदुर्ग
२. मा. गटविकास अधिकारी सो.,
पंचायत समिती, वेंगुर्ला

यांना माहितीसाठी सविनय सादर.

परमलव हकूम खरी नकल दिली
तारीख ४/१/२०२०

यांनी
माहिती अधिकारी
ग्रामपंचायत रेडी
वेंगुर्ला जि. सिंधुदुर्ग

Sarpanch

Gram Panchayat Redi

Copy to:-

1. Respected Assistant Administrative Officer,
(water and cleanliness)
Zilla Parishad, Sindhudurga
2. Respected Block Development Officer,
Panchayat Samiti, Vengurla

Sent for information to the above.

THIS IS CERTIFIED TO BE THE TRUE TRANSLATION OF MARATHI DOCUMENT FROM MARATHI TO ENGLISH DONE BY ADVOCATE SAGAR GAVAS AND NOTARISED IN THE OFFICE OF NOTARY AT BICHOLIM-GOA. ON THIS 8th DAY OF SEPTEMBER 2020. IT BEARS NOTORIAL STAMPS OF RS.30/- . REGISTRATION NO. 485/2020

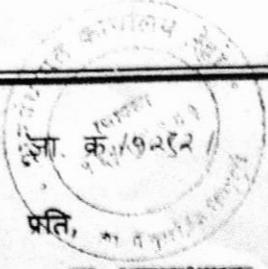


[Signature]
NARAYAN P. SAWANT
 ADVOCATE & NOTARY PUBLIC
 Office: F5 Vasudev Arcade
 Bicholim - Goa

437
ग्रामपंचायत कार्यालय, रेडी

ता. वेंगुर्ला जि. सिंधुदुर्ग (महाराष्ट्र) फोन (०२३६६) २६८२५६

Email - redigp07@gmail.com



दिनांक- ०१/०२/२०२०

प्रति,

मा. व्यवस्थापक,

इन्फ्रास्ट्रक्चर लॉजिस्टिक प्रा.लि.कंपनी रेडी

विषय - पाणी शुद्धीकरणबाबत

संदर्भ - जा.क्र./प्रा.आ.केंद्र/पान/४८०/२०२०

प्राथमिक आरोग्य केंद्र रेडी

दिनांक- ३१/०१/२०२०

आपणास कळविण्यात येते की, माहे जानेवारी २०२० मध्ये घेण्यात आलेल्या पाणी नमुन्याचे अहवाल प्राप्त झाले असून पाण्याच्या टाकीजवळ घेतलेल्या नळ योजनेच्या पाण्याचा नमुना पिण्यास अयोग्य आलेला आहे. तरी त्वरीत पाणी शुद्धीकरण योग्यरित्या करून त्याचा अहवाल ग्रामपंचायत रेडीकडे देणेत यावा. जेणेकरून पाण्याचा नमुना पुन्हा तपासणीसाठी घेणेत येईल. सदर बाब गंभीर असून त्वरीत दखल घ्यावी.

महाशयास कळावे.

ग्रामपंचायत रेडी
प्राथमिक आरोग्य केंद्र रेडी
ता. वेंगुर्ला जि. सिंधुदुर्ग

सोबत - अहवाल

प्रत-

- १) मा. गटविकास अधिकारी सो. पंचायत समिती, वेंगुर्ला
- २) मा. तालुका आरोग्य अधिकारी वेंगुर्ला
- ३) मा. वैद्यकीय अधिकारी प्राथमिक आरोग्य केंद्र, रेडी

INFRASTRUCTURE LOGIC PVT LTD
Authorised Signatory

भरसलवर हक्का खरी नवकल दिनांक ३१/०१/२०२०

ग्रामपंचायत रेडी
ता. वेंगुर्ला जि. सिंधुदुर्ग

ENGLISH TRANSLATION OF MARATHI DOCUMENT

GRAM PANCHAYAT OFFICE, REDI

Taluka Vengurla, District Sindhudurga, Maharashtra.

Phone (02366) 268256,

Email-redigp07@gmail.com

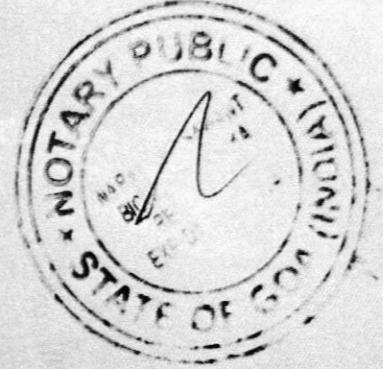
Outward No. 1292

Date : 01/02/2020

To,

The Manager,

M/s Infrastructure Logistics Pvt. Ltd.

**Subject: Regarding purification of water****Reference: Outward No/P.H.C/Page/480/2020****Primary Health Centre Redi****Date - 31/01/2020**

This is to inform you that we have received Report of the water sample collected in month of January 2020 and the water sample taken of the tap attached to water tank of the water scheme states that the water is unfit for drinking.

Hence immediately water purification to be done with correct procedure an report to be submitted to village Panchayat Redi.

Water sample shall be taken up for checking again. Prompt action be taken as the issue is very serious.

Thanking You.

Sd/-

Your's Faithfully

Sarpanch

Gram Panchayat Redi

Annexed herewith:-

ENGLISH TRANSLATION OF MARATHI DOCUMENT

GRAM PANCHAYAT OFFICE, REDI

Taluka Vengurla, District Sindhudurga, Maharashtra.

Phone (02366) 268256,

Email-redigp07@gmail.com

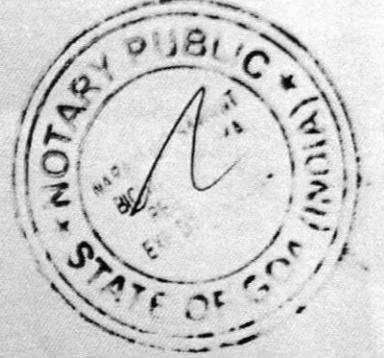
Outward No. 1292

Date : 01/02/2020

To,

The Manager,

M/s Infrastructure Logistics Pvt. Ltd.

**Subject: Regarding purification of water****Reference: Outward No/P.H.C/Page/480/2020****Primary Health Centre Redi****Date - 31/01/2020**

This is to inform you that we have received Report of the water sample collected in month of January 2020 and the water sample taken of the tap attached to water tank of the water scheme states that the water is unfit for drinking.

Hence immediately water purification to be done with correct procedure an report to be submitted to village Panchayat Redi.

Water sample shall be taken up for checking again. Prompt action be taken as the issue is very serious.

Thanking You.

Sd/-

Your's Faithfully

Sarpanch

Gram Panchayat Redi

Annexed herewith:-

1. Report



Copy to:-

1. Respected Blcok Development Officer.
Panchayat Samiti, vengurla
2. Respected Taluka Health Officer
Vengurla
3. Respected Medical Officer
Primary Health Centre, Redi

THIS IS CERTIFIED TO BE THE TRUE TRANSLATION OF MARATHI DOCUMENT FROM MARATHI TO ENGLISH DONE BY ADVOCATE SAGAR GAVAS AND NOTARISED IN THE OFFICE OF NOTARY AT BICHOLIM-GOA. ON THIS 18th DAY OF SEPTEMBER 2020. IT BEARS NOTORIAL STAMPS OF RS.30/- . REGISTRATION NO. 481/2020



Narayan P. Sawant
NARAYAN P. SAWANT
 ADVOCATE & NOTARY PUBLIC
 Office: F5 Vasudev Arcade
 Bicholim - Goa



75

GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
 ENVIRONMENTAL AND POLLUTION CONTROL WING
 PANAJI-GOA

A-23

EPCW/ 283 /2021-22

Reg. No.:

Date: 22/6/2021

Water

SAMPLE ANALYSED

Krishna Marathe , H.No 2923, Bordem , Bicholim - Goa

Referred by:

Ref. No . Nil dated 31/05/2021

31/05/2021 analytical work completed on 11/06/2021

Received/Collected on:

Sealed Raw Water of Open Well owned by Mr. Mangesh V. Kamat, Survey

Sampling Point/Source:

As below

No.33 at Kanyal at Redi, Kanyal

To determine:

ANALYSIS

Tal Vengurla, Sindhudurg

Sr.No.	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour	Colourless	Colourless
3	Odour	Inoffensive	Inoffensive
4	pH	6.5	6.5 - 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids mg/l	1268*	500.0
7	Total Hardness as CaCO3 mg/l	360*	300.0
8	Calcium as Ca++ mg/l	68.0	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange) mg/l	25.0	200.0
10	Chlorides as Cl- mg/l	596*	250.0
11	Sulphate as SO4-- mg/l	4.9	200.0
12	Nitrates as NO3- mg/l	Nil	45.0
13	Nitrite as NO2- mg/l	Nil	Nil
14	Oxidability - 4 hrs. mg/l	0.8	2.0
15	Iron as Fe++ mg/l	Nil	0.3
16	Manganese as Mn++ mg/l	Nil	0.1
17	Magnesium as Mg++ mg/l	46.1*	30.0

* Above permissible limits.

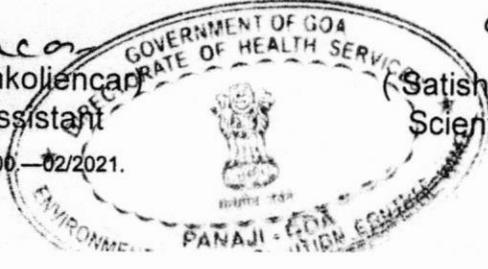
Remarks: The sample of water analysed does not confirm to the limits Presribed for drinking water. The water therefore cannot be recommended for human consumption as such

Seen :

Analyst :

(Signature)
 (Mrs.V. S. Kunkolencar)
 Sr. Scientific Assistant

(Signature)
 (Satish Gopal Gawas)
 Scientific Assistant



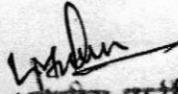
आज दि.30/04/2021, वार-रविवार रोजी गाव रेडी येथील कनयाळ येथे सकाळी नऊ वाजता आम्ही खाली सही करणार यांचे समक्ष व मा. हरित लवाद यांच्या समोरील केस मधील अर्जदार श्री.कृष्णा पुरुषोत्तम मराठे रा. रेडी-कनयाळवाडी यांचे उपस्थितीत श्री.रामकृष्ण कनयाळकर, रेडी -कनयाळवाडी येथील विहिरीच्या (OPEN WELL) पाण्याच्या नमुना घेऊन ५ लिटर क्षमतेच्या स्वच्छ कॅन मध्ये साठवून आमच्या समोर सील केला. तसेच त्याचे दैनिक प्रहार सिंधुदुर्ग आवृत्ती, शनिवार दिनांक २९ मे २०२१ ह्या वर्तमानपत्रा सोबत पाणी संकलित केलेला सीलबंद कॅनचा व नमुना घेतलेल्या विहिरीचा फोटो घेतला. तसेच सदर सीलबंद पाण्याचा नमुना गोवा कंपाल येथील गोवा सरकारच्या (Directorate of health services - Environmental and Pollution Control Wing -Panaji-Goa.)या प्रयोगशाळे मध्ये रासायनिक पृथक्करण करण्या साठी आमचे समक्ष पाठवण्यात आला.

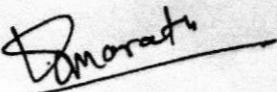
सबब वरील नमूद विहिरी मधील घेण्यात आलेल्या पाण्याचा नमुन्याचा रासायनिक पृथक्करण अहवाल हा मा.हरिद लवाद (वेस्ट झोन) यांचे समोरील CASE NO: OA १५/२०२० व १७/२०२० यांचे करिता सादर करावयाचे असल्याची कल्पना मला ह्या केस मधील अर्जदार श्री. राजन बापू रेडकर, रा.रेडी-नागोळेवाडी व श्री.कृष्णा पुरुषोत्तम मराठे रा.रेडी-कनयाळ यांचे कडून देण्यात आली आहे. म्हणून हा पंचनामा करून देत आहे.

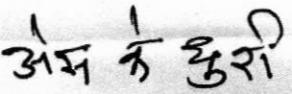
ठिकाण : रेडी-कनयाळ

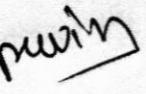
ता. 30 मे २०२१.

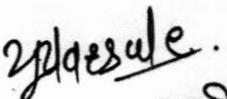
समक्ष:


पंचनामा समिती जो.पा.रेडी
शिरोका, ता. वेगुला

१) 
(Krishna P. Marathe)

२) 
(साबाजी हजारादुरी)

३) 
(प्र.वि. अ. भगत)

४) 
श्री प्रशांत नरशुले (गा. सह्य)

We the below mentioned signatories on Sunday 30/5/2021 at Kanyal village Redi at 9.30 am in front of us and in presence of Shri.Krishna Purushottam Marathe , R/o Redi Kanyalwadi the applicant in the case of Hon. Green Tribunal took the water Sample from the open well of Ramkrishna Kanyalkar, Redi Kenyalwadi and was stored and sealed in a clean can of 5 litter capacity. The photo was taken of sealed can in which water sample was collected and of the open well from which the sample was taken along with the newspaper dated 29th may 2021 of Daily Prahar, Sindhudurg Edition. Said sealed water sample was sent to laboratory of Goa Government at Campal Goa (Directorate of Health service- Environmental and Pollution Control Wing – Panaji Goa) for chemical analysis in our presence.

The Panchanama is made since it was brought to my notice by the Applicant Shri. Rajan Babu Redkar R/O Nagolewadi -Redi and Shri. Krishna Purushottam Marathe R/O kenyal Redi that the chemical analysis report of the water Sample taken from the said above mentioned well shall be presented for the case no. OA 15/2020 and 17/2020 of Hon.Green Tribunal (West Zone).

Place: Redi-Kanyal

Date: 30th may 2021

Signed and sealed

Witness:

- 1) Signed
(Krishna P. Marathe)
- 2) Signed
(Sambhaji Krishna Dhuri,Kanyal)
- 3) Signed
(Pravin Bhagat)
- 4) Signed
Rani Prashant Narsule
(Member of Village Panchayat)

THIS IS CERTIFIED TO BE THE TRUE TRANSLATION OF THE MARATHI DOCUMENT TO ENGLISH, DONE BY ADVOCATE AND NOTARY SMT. KARUNA SHRIRAM BAKRE DONE I THE OFFICE OF NOTARY AT SANKHALI, GOA ON THIS 03rd DAY OF July 2021. IT BEARS NOTARIAL STAMPS OF Rs. 30/- AND REGISTRATION NO 2188/2021.


Mrs KARUNA SHRIRAM BAKRE
B. Com III
ADVOCATE & NOTARY
SANKHALI - GOA
TAJ UKA BICHOLI



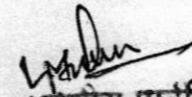
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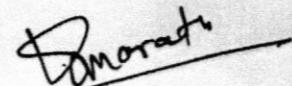
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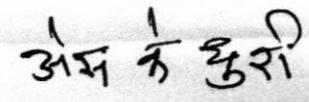
ठिकाण : रेडी-कनयाळ

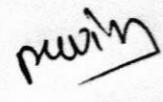
ता. 30 मे २०२१.

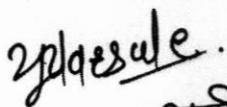
समक्ष:


प्रपोलीस सुसंस्थि पो.पा.रेडी
शिरोडा, ता. वेगुला

१) 
(Krishna-p. marathe)

२) 
(साबाजी कृष्णा धुरी)

३) 
(प्रविण.अ. भगत)

४) 
श्री प्रशांत नरशुले (गा. सल्ल्य)

PANCHANAMA

79

We the below mentioned signaturies on Sunday 30/5/2021 at Kanyal village Redi at 9.30 am in front of us and in presence of Shri.Krishna Purushottam Marathe , R/o Redi Kanyalwadi the applicant in the case of Hon. Green Tribunal took the water Sample from the open well of Shri Mangesh Vinayak Kamat, sy.no. 33,Redi Kenyalwadi and was stored and sealed in a clean can of 5 litter capacity. The photo was taken of sealed can in which water sample was collected and of the open well from which the sample was taken along with the newspaper dated 29th may 2021 of Daily Prahar, Sindhudurg Edition. Said sealed water sample was sent to laboratory of Goa Government at Campal Goa (Directorate of Health service- Environmental and Pollution Control Wing - Panaji Goa) for chemical analysis in our presence.

The Panchanama is made since it was brought to my notice by the Applicant Shri. Rajan Babu Redkar R/O Nagolewadi -Redi and Shri. Krishna Purushottam Marathe R/O kenyal Redi that the chemical analysis report of the water Sample taken from the said above mentioned well shall be presented for the case no. OA 15/2020 and 17/2020 of Hon.Green Tribunal (West Zone).

Place: Redi-Kanyal

Date: 30th may 2021

Signed and sealed

Witness:

- 1) Signed
(Krishna P. Marathe)
- 2) Signed
(Sambhaji Krishna Dhuri,Kanyal)
- 3) Signed
(Pravin Bhagat)
- 4) Signed
Rani Prashant Narsule
(Member of Village Panchayat)

THIS IS CERTIFIED TO BE THE TRUE TRANSLATION OF THE MARATHI DOCUMENT TO ENGLISH, DONE BY ADVOCATE AND NOTARY SMT. KARUNA SHRIRAM BAKRE DONE I THE OFFICE OF NOTARY AT SANKHALI, GOA ON THIS 01st DAY OF July 2021. IT BEARS NOTARIAL STAMPS OF Rs. 30/- AND REGISTRATION NO. 2789/2021.

(Signature)

(Signature)



Mrs. KARUNA SHRIRAM BAKRE



80

GOVERNMENT OF GOA
DIRECTORATE OF HEALTH SERVICES
ENVIRONMENTAL AND POLLUTION CONTROL WING
PANAJI-GOA

EPCW/ 284 /2020-21

Reg. No.:

Water

Date: 22/6/21

SAMPLE ANALYSED

Krishna Marathe, H.No. 2923, Bordem, Bicholim - Goa

Referred by: Ref.No. Nil dated 31/05/2021

Received/Collected on: 31/05/2021 analytical work completed 11/06/2021

Sampling Point/Source: Sealed Raw water of open well owned by Mr. Ramkrishna

To determine: As below Kanyalkar ar Redi Kanyal,
Tal Vengurla , Dist. Sindhud

ANALYSIS

Sr.No.	Determination	Results	Limits
1	Appearance	Clear	Clear
2	Colour	Colourless	Colourless
3	Odour	Inoffensive	Inoffensive
4	pH 4.5 (Boiled & Cooled)	6.5	6.5 - 8.5
5	Turbidity NTU	2.0	5.0
6	Total Dissolved Solids mg/l	1202*	500.0
7	Total Hardness as CaCO3 mg/l	330*	300.0
8	Calcium as Ca++ mg/l	62.0	75.0
9	Total Alkalinity as CaCO3 (Methyl Orange) mg/l	25.0	200.0
10	Chlorides as Cl- mg/l	589*	250.0
11	Sulphate as SO4-- mg/l	3.8	200.0
12	Nitrates as NO3- mg/l	Nil	45.0
13	Nitrite as NO2- mg/l	Nil	Nil
14	Oxidability - 4 hrs. mg/l	0.8	2.0
15	Iron as Fe++ mg/l	Nil	0.3
16	Manganese as Mn++ mg/l	Nil	0.1
17	Magnesium as Mg++ mg/l	42.52*	30.0

* Above permissible limits.

Remarks: The sample of water analysed does not confirm to the limits Presribed for drinking water. The water therefore cannot be recommended for human consumption as such

Seen :

Analyst :

(Mrs.V.S.Kunkoliencar)
Sr.Scientific Assistant

Satish Gopal Gawas)
Scientific Assistant



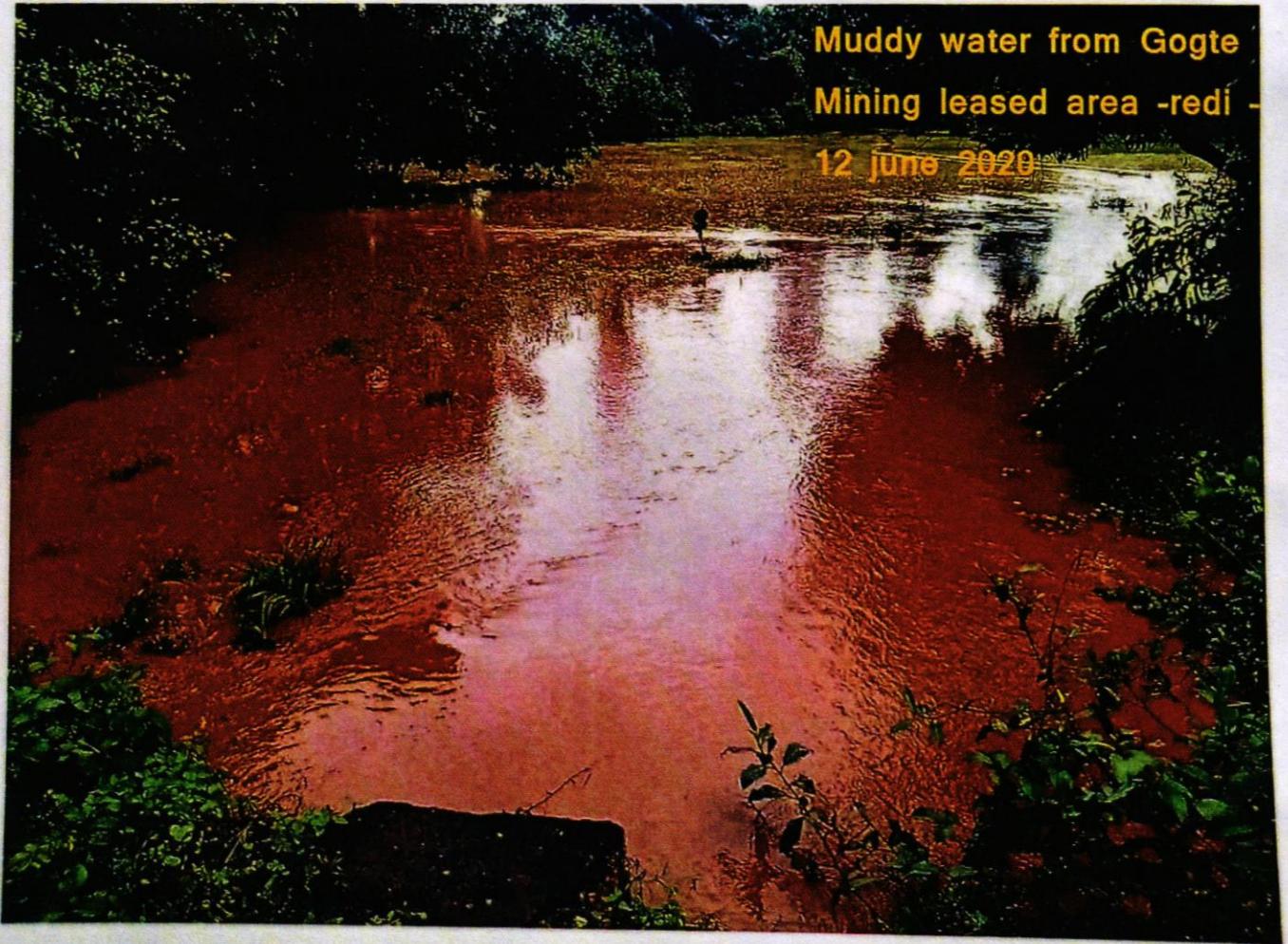
T.C.
@

A-24

81



Silt from gogte minerals leased area, village redi - 30 July 2020



Muddy water from Gogte Mining leased area -redi - 12 June 2020



449

open dumps -Gogte
Minerals ,Redi Mines

83



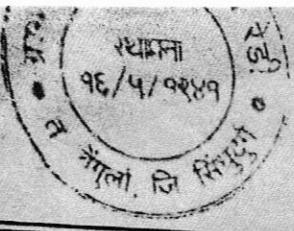
28/07/2020 -10:07 AM



Mining silt in paddy field
from Gogte minerals leased
area ,redi -12 june 2020

Scanned with CamScanner

T.C.
①



ग्रामपंचायत 450 कार्यालय, रेडी

(84)

ता. वेंगुर्ला जि. सिंधुदुर्ग (महाराष्ट्र) फोन (०२३६६) २६८२५६

Email - redigp07@gmail.com

A-25

जा. क्र./२५८/२०/२१

दिनांक - ०३/०६/२०२०

प्रति,

मा. व्यवस्थापक,
मे. गोगटे मिनरल्स कंपनी
रेडी.

विषय - मे. गोगटे मिनरल्स कंपनीकडून चिखलाचे पाणी तळ्यात
सोडलेबाबत.

संदर्भ - श्री. महादेव पुरुषोत्तम मराठे रा. कनयाळ रेडी ता. वेंगुर्ला
जि. सिंधुदुर्ग यांचा दिनांक ०२/०६/२०२० चा अर्ज.

महाशय,

आपल्या कंपनीने यावर्षी बनवलेल्या डोंगराचे व मायनीगमध्ये जमणारे पाणी थेट कनयाळ तलावात सोडलेले आहे. त्यामुळे कनयाळ तलावात प्रचंड प्रमाणात गाळ (चिखल) येणार आहे. व पाणी प्रदुषित होणार आहे. यापुर्वी एप्रिल, मे महिन्यात तलावात पाणी सोडल्याने तलावात चिखल जमला आहे. सदर चिखलामुळे भविष्यात काही बाब उदभवल्यास त्यास आपली कंपनी जबाबदार राहिल. तसेच यापुढे तलावात पावसाचे पाणी सोडू नये याबाबत आवश्यक ती कार्यवाही करावी.

महाशयास कळावे.

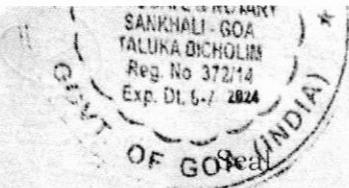

सहसंचालक
ग्रामपंचायत रेडी
ता. वेंगुर्ला, जि. सिंधुदुर्ग

प्रत,

✓ श्री. महादेव पुरुषोत्तम मराठे

रा. कनयाळ रेडी, ता. वेंगुर्ला

यांना माहितीसाठी



Office of The Village Panchayat ,Redi

Taluka Vengurla, District Sindhudurg (Maharashtra) Phone (02366) 268256

Email-redigp07@gmail.com

O.No./259/20/21

Date-03/06/2020.

To

Respected Manager,
M/S Gogte Minerals Company
Redi.

Sub: Regarding release of muddy water in lake by M/s Gogte Minerals Company

Reference: Application dated 02/06/2020 by Shri. Mahadev Purushottam Marathe , r/o Kanyal Redi , Taluka Vengurla, District Sindhudurg.

Sir,

This year water accumulated in the mining and water due to the mountain created by your company is directly released in the Kanyal Lake. Because of this tremendous mud and waste shall come in Kanyal Lake. Earlier due to water released in the month of April, May there is accumulation of mud in the lake. If any issue arises due to this mud in future the company shall be held responsible. Similarly further no rainy water should be released in the lake hence required measures are to be taken.

Officer be informed.

Sd/-

Sarpanch

Village Panchayat Redi

Seal

Copy to:

Shri Mahadev Purushottam Marathe
R/o Kanyal Redi, Taluka Vengurla
for Information

THIS IS CERTIFIED TO BE THE TRUE TRANSLATION OF MARATHI DOCUMENT FROM MARATHI TO ENGLISH DONE BY ADVOCATE SHARMILA PAI KUCHELKAR AND NOTARISED BY NOTARY SMT. KARUNA SHRIRAM BAKRE . IN THE OFFICE OF NOTARY AT SANKHALI, TALUKA BICHOLIM -GOA, ON THIS 29th DAY OF FEBRUARY 2020. IT BEARS NOTARIAL STAMPS OF RS.30/-, REGISTRATION NO.2375/2020.



Mrs. KARUNA SHRIRAM BAKRE

B. Com 11th

ADVOCATE & NOTARY
SANKHALI - GOA
TALUKA BICHOLIM

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T.C.

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महाराष्ट्र शासन

तहसिलदार तथा कार्यकारी दंडाधिकारी वेंगुर्ला यांचे कार्यालय
तालुका - वेंगुर्ला जिल्हा - सिंधुदूर्ग

A-26

ई-मेल आयडी - tahvgl@gmail.com दुरध्वनी ०२३६६- २६२०५३

क्र.मशा/जमाबंदी/कावि/ 189 /2020/2610

तहसिलदार कार्यालय वेंगुर्ला

दिनांक: - 16.07.2020

प्रति,

मा.जिल्हा खनिकर्म अधिकारी
सिंधुदूर्ग

विषय:- मे.गोगटे मिनरल्स लीज जमिनीमधुन दि.१८ जुन २०२० रोजी टाकाऊ माती व चिखल मोठया प्रमाणात सोडल्याने व तो आमच्या शेतजमिन कायमस्वरुपी नापिक केली असल्याने तिचा आमच्या समक्ष घटनास्थळाचा पंचनाम होऊन त्याची नुकसान भरपाई मिळण्याबाबत विनंती पत्र.

संदर्भ:- १. श्री.पृथ्वीराज परमानंद राणे वगैरे मु.पो.रेडी यांनी सरपंच,रेडी यांना केलेला अर्ज

२.सरपंच ग्रा.पं.रेडी यांचे पत्र दि.३१७/२०/२१ दि.२४.०६.२०२०.

महोदय,

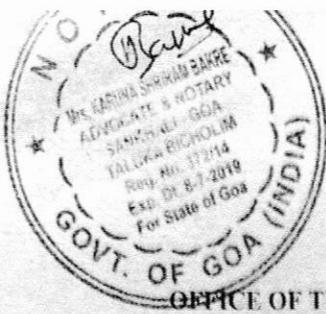
उपरोक्त विषयांकित संदर्भिय अर्ज या कार्यालयाकडे प्राप्त झालेला आहे. मे.गोगटे मिनरल्स कंपनीने दि.१८.०६.२०२० रोजी रात्रीपासुन गाव मौजे म्हारतळेवाडी मधील सव्हे नंबर ३४,३६,४४,३९ व ४९ तसेच गाव मौजे हुडा मधील स.न.३२, ३६ व ४९ या शेतजमिनीमध्ये टाकाऊ खनिजयुक्त माती व चिखल सोडल्याने तो वाहत येऊन शेतजमीन नापीक झाल्याचे अर्जात नमुद केलेले आहे.

सदर अर्जाचे अवलोकन करता सदर टाकाऊ खनिजयुक्त माती व चिखल हा मे.गोगटे मिनरल्स सोडत असल्याने व सदरची बाब ही मेजर मिनरल्सशी संबंधित असल्याने पुढील आवश्यक कार्यवाहीसाठी सविनय सादर.

आपला विश्वासु,

तहसिलदार वेंगुर्ला

प्रत - 1.श्री.पृथ्वीराज परमानंद राणे वगैरे ८ रा-रेडी ता- वेंगुर्ला



ENGLISH TRANSLATION OF MARATHI DOCUMENT

Seal

GOVERNMENT OF MAHARASHTRA

OFFICE OF THE MAMLATDAR AND THE EXECUTIVE MAGISTRATE, VENGURLA

Taluka - Vengurla District - Sindhudurg

E-mail ID - tahvgl@gmail.com Telephone 02366-262053

No. Mah.Govt / Settlement Compilation /Kavi/189/2020/2610

Office of Mamlatdar Vengurla

Date -16.07.2020

To,

Respected District Mining Officer
Sindhudurg

Sub: Request application for conducting scene panchanama where the Agricultural land has become permanently infertile due to debris and mud left in large quantity by M/S Gogte Minerals on date 18/06/2020 from their leased land and it is requested to give compensation for the loss incurred.

Ref: 1) Application made by shri. Pruthviraj Parmanand Rane and others address post Redi to Sarpanch Redi.

2) Letter dated 31/7/20/21 dated 24/06/2020 of Sarpanch Village Panchayat Redi.

Sir,

With respect to above referred application which is received by this office. It is mentioned in this application that since night of 18/06/2020, M/s Gogte Minerals Company has released waste mining silt and mud in agricultural land of Sy. No. 34, 36, 44, 39 and 49 of village Mouje Mhartale and also in Sy. NO.32, 36 and 49 of village Mouje Huda, the same flow came in agricultural land and made it infertile.

On the scrutiny of the said application, said waste mining silt and mud is released by M/S Gogte Minerals and said subject is related to Major Minerals and thus the same is respectfully forwarded for further necessary action.

Yours faithfully,

Sd/-

Mamlatdar Vengurla

Copy -1. Shri. Pruthviraj Parmananda Rane and 8 others r/o Redi Taluka -Vengurla.

THIS IS CERTIFIED TO BE THE TRUE TRANSLATION OF THE LETTER OF MAMLATDAR AND THE EXECUTIVE MAGISTRATE VENGURLA FROM MARATHI TO ENGLISH DONE BY ADVOCATE SHARMILA PAI KUCHELKAR AND NOTARISED BY NOTARY SMT. KARUNA SHRIRAM BAKRE. IN THE OFFICE OF NOTARY AT SANKHALI, TALUKA BICHOLIM -GOA, ON THIS 22ND DAY OF OCTOBER 2020. IT BEARS NOTARIAL STAMPS OF RS.30/- REGISTRATION NO. 3789 /2020.



Bakre
Mrs. KARUNA SHRIRAM BAKRE
B. Com 11th
ADVOCATE & NOTARY
SANKHALI - GOA
TALUKA BICHOLIM

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प्रति,

मा. जिल्हा खनिकर्म अधिकारी,
सिंधुदुर्ग

विषय:- मे. गोगटे मिनरल्स लीज जमिनीमधून दि. 18/06/2020 रोजी टाकाऊ माती व चिखल मोठ्या प्रमाणात सोडल्याने व त्यामुळे शेतजमीनी कायमस्वरूपी नापीक झाल्याने घटनास्थळाचा पंचनामा होऊन त्याची नुकसान भरपाई मिळण्याबाबत विनंती अर्ज.

- संदर्भ:-
- 1) श्री. पृथ्वीराज परमानंद राणे वगैरे 8, ग्रामस्थ रेडी यांचा दि. 07/07/2020 रोजीचा अर्ज.
 - 2) सरपंच, ग्रामपंचायत रेडी यांचेकडील पत्र क्र. जा.क्र. 317/2020 दि. 24/06/2020
 - 3) या कार्यालयाकडील पत्र क्र. मशा/जमाबंदी/कावि/189/2020/2610 दि. 16/07/2020
 - 4) या कार्यालयाकडील पत्र क्र. मशा/जमाबंदी/कावि/189/2020/2614 दि. 16/07/2020
 - 5) मंडळ अधिकारी शिरोडा यांचेकडील बा.नं.243 दि. 28/07/2020 रोजीचा अहवाल व त्यासोबतचा जबाब व पंचयादी

महोदय,

मे. गोगटे मिनरल्स लीज जमिनीमधून दि. 18/06/2020 रोजी टाकाऊ माती व चिखल मोठ्या प्रमाणात सोडल्याने व त्यामुळे शेतजमीनी कायमस्वरूपी नापीक झाल्याने घटनास्थळाचा पंचनामा होऊन त्याची नुकसान भरपाई मिळण्याबाबत श्री. पृथ्वीराज परमानंद राणे वगैरे 8, ग्रामस्थ रेडी यांचा संदर्भिय क्र. 1 चा अर्ज या कार्यालयास प्राप्त झालेला होता. सदर अर्जाचे अवलोकन केले असता सदर अर्जातील विषय टाकाऊ खनिजयुक्त माती / चिखल हो मे. गोगटे मिनरल्स यांचेशी संबंधीत असून सदर बाब मेजर मिनरल्सशी संबंधीत असल्याने संदर्भिय क्र. 1 चा अर्ज पुढील कार्यवाहीसाठी या कार्यालयाकडील संदर्भिय क्र. 3 चे पत्रान्वये आपलेकडे सादर करणेत आलेला होता.

सदर प्रकरणी स्थळपाहणी करून वस्तुस्थितीबाबत संबंधीतांचे जाबजबाब व पंचयादीसह स्वयंस्पष्ट अभिप्राय या कार्यालयाकडे सादर करण्याबाबत या कार्यालयाकडील संदर्भिय क्र. 4 अन्वये मंडळ अधिकारी शिरोडा यांना कळविण्यात आलेले होते. तथापी सदर प्रकरणी संदर्भिय क्र. 5 अन्वये मंडळ अधिकारी शिरोडा यांचा स्वयंस्पष्ट अहवाल व त्यासोबत जबाब व पंचयादी या कार्यालयास प्राप्त झालेला आहे.

OFFICE OF THE MAMLATDAR AND THE EXECUTIVE MAGISTRATE, VENGURLA

(Settlement Compilation)

Office Telephone No. 02366-262053

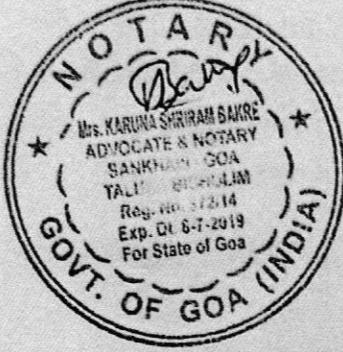
Email - tahvgl@gmail.com

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No. Settlement Compilation /Mining /1/08/2020/3084

Date:-25/08/2020

To,
Respected, District Mining officer,
Sindhudurg



Sub: Request application for conducting scene panchanama where the Agricultural land has become permanently infertile due to debris and mud left in large quantity by M/S Gogte Minerals on date 18/06/2020 from their leased land and it is requested to give compensation for the loss incurred.

Ref: 1. Application dated 07/07/2020 of Shri.Pruthviraj Parmananda Rane and 8 others, villagers of Redi Village.

2. Letter No .Outward No.317/2020 dated 24/06/2020 from Sarpanch, Village Panchayat Redi.

3. Letter No. Maharashtra Government/Settlement Compilation /kavi/189/2020/2610 dated 16/07/2020 of this letter.

4. Letter No. Maharashtra Government/ Settlement Compilation /kavi/189/2020/2614 dated 16/07/2020 of this letter.

5. From Committee Officer Shiroda B. No. 243 dated 28/07/2020 report, reply and Panchlist.

Sir,

Request application for conducting scene panchanama where the Agricultural land has become permanently infertile due to debris and mud left in large quantity by M/S Gogte Minerals on date 18/06/2020 from their leased land and it is requested to give compensation for the loss incurred regarding this above referred at no 1 application of Shri Pruthviraj Parmanand Rane and 8 others villagers Redi was received by this office. The same application was scrutinised and the subject of the said application is waste with mineral content is related with M/s Gogte minerals said subject is related with Major minerals hence application at above reference No.1 further sent to official proceeding with this office letter above referred No.3 was produced before you .

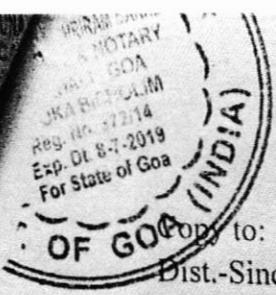
It is informed to the committee Officer, Shiroda that with regards to said matter site inspection is done and answers from those related and self speaking report from Panchayat is submitted with as per reference no.4 .However as per Ref No. 5 self clear report along with answers and list of Panchas of Committee officer Shiroda has been received by this office.

Whereas self clear report of Committee officer shiroda and along with answers attached to the report and list of panchas are hereby enclosed and produced for further proceeding as per law.

Enclosed page no. 1 to 5 alongwith.

Sd/-
(Pravin Abaji Lokre)
Mamlatdar Vengurla

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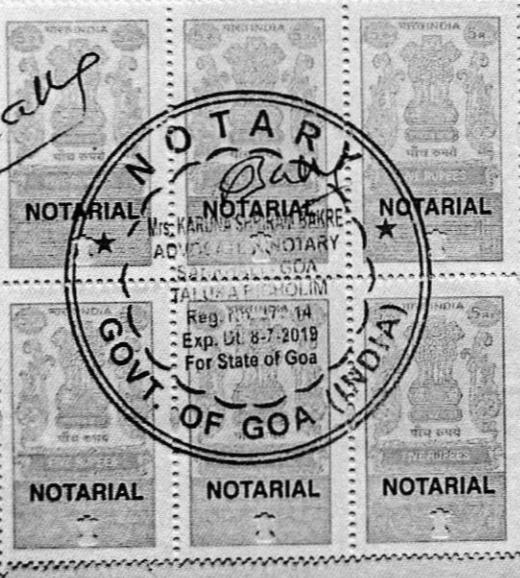


- Copy to: 1) Shri. Pruthviraj Paramanand Rane, Address Post Redi, Hudawadi, Taluka Vengurla, Dist.-Sindhudurg - 416517
- 2) Shri. Ravindra Sahadev Rane, Address Post Redi, Hudawadi, Taluka Vengurla, Dist.-Sindhudurg - 416517

THIS IS CERTIFIED TO BE THE TRUE TRANSLATION OF THE LETTER OF MAMLATDAR AND THE EXECUTIVE MAGISTRATE VENGURLA FROM MARATHI TO ENGLISH DONE BY ADVOCATE SHARMILA PAI KUCHELKAR AND NOTARISED BY NOTARY SMT. KARUNA SHRIRAM BAKRE. IN THE OFFICE OF NOTARY AT SANKHALI, TALUKA BICHOLIM -GOA, ON THIS 22nd DAY OF OCTOBER 2020. IT BEARS NOTARIAL STAMPS OF RS.30/- , REGISTRATION NO. 3790/2020

Damp
Advocate
Notary

Damp



Damp

Mrs. KARUNA SHRIRAM BAKRE
B. Com LLB
ADVOCATE & NOTARY
SANKHALI - GOA
TALUKA BICHOLIM

T.C.
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